

Minutes of Exim Facilitation Committee (EFC) meeting No. 03/AM24 dated 28.06.2023 for Import of Restricted Items

Meeting No. 03/AM24 of Exim Facilitation Committee (EFC) was held on 28.06.2023 at 3.00 PM in Room No.13, Vanijya Bhawan, New Delhi under the chairmanship of Shri SBS Reddy, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Jai Pal, Joint DGFT, DGFT
- (ii) Shri Md. MoinAfaq, Dy. DGFT, DGFT
- (iii) Dr. Satyender Kumar, DIC, DRDO
- (iv) Shri Gaurav Kumar, DIC, DRDO
- (v) Shri Vinod Kumar, ACF(SU), SU Division, MoEF&CC
- (vi) Ms. Gunjan Arora, Consultant, SU Division, MoEF&CC
- (vii) Shri PrasenjeetNavgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (viii) Shri O.P. Sharma, Consultant (Technical), D/o C&PC
- (ix) - Shri Rakesh Yadav, Engineer, DoT
- (x) Dr. Puneet Ranjan, Livestock Officer, DAHD

3. Total number of cases considered in the meeting was **364**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **118** cases have been approved, **17** cases have been rejected, **6** cases have been closed and **223** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow.



Part 1	D/o AH&D				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
1.	West Bengal Livestock Development Corporation Limited HQRXIMLAPPLY00000490A M23	06.6.22	4000 nos. Duck Eggs from Breeder for Hatching	04071910	Comments sought from DAHD on 07.06.2022. DAHD vide email dated 15.06.2022 has sought some information from the applicant. The applicant replied vide email dated 15.06.2022. DAHD informed the Committee that the case is under examination with them.
2.	Inguran Sorting Technologies LLP HQRXIMLAPPLY00000073A M23	8.04.22	12,948 Nos. BOVINE SEX SORTED SEMEN	05111000	Comments received from DAHD vide OM dated 01.09.2022. It is noted that the applicant has submitted that the purpose of the import of Bovine Sex Sorted Semen is for Actual Use and for Trading Purpose. The committee decided to seek clarification from DAHD. Clarification sought from DAHD on 03.01.2023. DAHD informed the Committee that the case is under examination with them.
3.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00001171A M23	10.9.22	80148 Nos. BOVINE SEMEN	05111000	Comments sought from DAHD on 12.09.2022 DAHD vide email dated 21.09.2022 has sought some information / documents from the applicant. Applicant replied directly to DAHD vide email dated 22.09.2022. DAHD informed the Committee that the case

					is under examination with them.
4.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00001450A M23	26.10.22	125 nos. SHEEP and GOATS	01041010, 01042000	Recommended by DAHD vide OM dated 02.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 02.06.2023.
5.	CHANDRAPAL GREEN LANDS HQRXIMLAPPLY00001929A M23	24.12.20 22	21 nos. PURE BRED HORSES FOR BREEDING	01012100	Comments sought from DAHD on 26.12.2022. DAHD vide email dated 14.02.2023 has sought information from the firm. The committee decided to send a final reminder to the firm. Reminder sent on 17.05.2023. Committee decided to reject the case as no reply was received from the applicant.
6.	DABWALI TRANSPORT COMPANY LIMITED HQRXIMLAPPLY00002239A M23	2.2.2023	25 nos. HEIFERS and Bulls	01022120/ 01022110	DAHD informed the committee that the case is under examination with them.
7.	EMERGENT DREAMWORKS INFRA DEVELOPERS PRIVATE LIMITED HQRXIMLAPPLY00002330A M23	15.2.202 3	250 nos. FROZEN SEMEN	05119991	DAHD informed the committee that the case is under examination with them.
8.	RED BARN FARM HQRXIMLAPPLY00002502A	2.3.2023	40 nos. 20 nos. of DOMESTIC	01061300	Comments sought from DAHD on 7.03.2023. DAHD vide email dated 24.05.2023 has sought

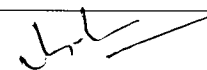


	M23		LLAMA and 20 nos. of DOMESTIC ALPACA		information from the firm. Committee decided to send a reminder to the applicant.
9.	MAMTA MURALIDHAR DASARI HQRXIMLAPPLY00002542A M23	6.3.2023	1 no. DOG	01012990	Comments sought from DAHD on 07.03.2023. DAHD vide email dated 18.04.2023 has sought information from the firm. DAHD informed the committee that the case is under examination with them.
10.	Karan Gupta HQRXIMLAPPLY00002731A M23	29.3.2023	1 nos. Cat 8 months old	01039100	Comments sought from AH&D on 03.04.2023. DAHD vide email dated 19.04.2023 has sought information from the firm.
11.	Toby HQRXIMLAPPLY00000048A M24	07.4.2023	0CMS Mammals:-- Other	01061900	Comments sought from AH&D on 10.4.2023. DAHD vide email dated 25.05.2023 has sought information from the firm.
12.	ROMAN MALIK HQRXIMLAPPLY00000114A M24	17.4.2023	1 No. Pet Dog	01061900	Comments sought from AH&D on 18.4.2023. DAHD vide email dated 25.04.2023 has sought information from the firm.
13.	J. K. TRUST BOMBAY HQRXIMLAPPLY00000131A M24	19.4.2023	285 NOS BOVINE SEMEN OF GIR BULL (IVA FIV DE BRAS), etc	05111000	Comments sought from AH&D on 20.4.2023. DAHD vide email dated 11.05.2023 has sought information from the firm.

14.	Ilesha Garg HQRXIMLAPPLY00000313A M24	11.5.2023	01 No. of Cat Petname- Missy, Breed-DSH, DOB-12.03.2023, Sex-Female Spayed, Color-Black, Microchip No. 981020035123537	01061900	Recommended by DAHD vide OM dated 23.05.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.05.2023.
15.	Anjalisrinivasan HQRXIMLAPPLY00000314A M24	11.5.2023	1 No. of Dog Petname- Kulfi, Breed-Portuguese water dog, DOB-25.07.2020, Sex-Female, Color-Black with white chest, Microchip No. 956000012040955	01039100	The committee decided to approve the case Ex-Post Facto basis.
16.	IevaKrauze HQRXIMLAPPLY00000315A M24	11.5.2023	1 No.DOG Petname- Archie, Breed-Chihuahua Mix, DOB-03.02.2022, Sex-Male Color-Light Brown, Microchip No. 944116000020347	01061900	Recommended by DAHD vide OM dated 23.05.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.05.2023 and subject to submission of required documents.
17.	NAVERA JOLLY HQRXIMLAPPLY00000319A M24	12.5.2023	1 No.Dog Pet name – Winter Breed-Maltese DOB – 19.04.2021 Sex – male Neutered color – white Microchip no. -	01029090	Recommended by DAHD vide OM dated 23.05.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.05.2023 and subject to submission of required documents.



			985141004530837		
18.	JUBILANT BIOSYS LIMITED HQRXIMLAPPLY00000322A M24	12.5.2023	7000 NOS. MICE Male and Female, RATS Male and Female etc.	01069000	Recommended by DAHD vide OM dated 24.05.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 24.05.2023.
19.	MONIKA MALHOTRA HQRXIMLAPPLY00000328A M24	14.5.2023	01 No. pet dog Petname – Coco Breed- Poodle DOB – 23.04.2021 Sex – male color – Light Brown Microchip no. - 900085000121579	01061900	Recommended by DAHD vide OM dated 23.05.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.05.2023 and subject to submission of required documents.
20.	SWATI KAMATH HQRXIMLAPPLY00000329A M24	15.5.2023	01 No. Pet Dog Pet name – Rufus Breed- Shih Tzu mix DOB – 24.06.2017 Sex – male Neutered, Color – Black and White, Microchip no. - 991001001203991	01061900	Recommended by DAHD vide OM dated 23.05.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.05.2023 and subject to submission of required documents.
21.	Aroup Chandra Banerjee HQRXIMLAPPLY00000332A M24	15.5.2023	2 NOS. SUN CONURE- ARATINGA SOLSTITIALIS	01063900	Recommended by DAHD vide OM dated 23.05.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.05.2023.



22.	Pramod Potti Krishnan HQRXIMLAPPLY00000347A M24	17.5.2023	01 No. Pet Dog Petname – Pinji, Breed- Cockapoor, DOB– 17.11.2022, Sex – Female, Color – Brown, Microchip no. - 900164004054013	01061900	The committee decided to approve the case Ex-Post Facto basis.
23.	GEE STUD FARM PRIVATE LIMITED HQRXIMLAPPLY00000348A M24	17.5.2023	6 NOS. Riding horses Breed – Thoroughbred Sex - Mares (AGE -02 TO 18 YEARS)	01012100	Recommended by DAHD vide OM dated 01.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 01.06.2023.
24.	AlexseiLeibovskii HQRXIMLAPPLY00000354A M24	17.5.2023	1 NOS. Dog	01039100	Comments sought from AH&D on 18.5.2023. Representative of the DAHD informed the committee that they have <u>sought</u> information from the applicant. Committee decided to send a reminder to the applicant.
25.	Elizaveta Savvina HQRXIMLAPPLY00000355A M24	17.5.2023	1 NOS. Cat	01039100	Comments sought from AH&D on 18.5.2023. Representative of the DAHD informed the committee that they have sought information from the applicant. Committee decided to send a reminder to the applicant.
26.	Manasi Prashant Karkare HQRXIMLAPPLY00000362A	18.5.2023	1 NOS. pet dog havanese breed	01061900	The committee decided to approve the case Ex-Post Facto basis.

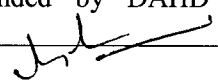
	M24		white Pet name – Moshai, Breed- Havanese, DOB – 24.03.2021, Sex – Male Neutered color – Brown and white, Microchip no. - 991003001202170		
27.	Neha Bhushan HQRXIMLAPPLY00000365A M24	17.5.202 3	1 No. Pet dog Petname – Rudolph, Breed- Maltipoo, DOB – 05.10.2022, Sex – Male, Color – Cream, Microchip no. - 276098108707766	01061900	The committee decided to approve the case Ex-Post Facto basis.
28.	Amruta sureshphansalkar HQRXIMLAPPLY00000374A M24	20.5.202 3	1 NOS. Pet dog – Pet name – Tiffany Breed- Miniature DOB – 30.06.2017 Sex – Female Spayed color – Apricot Red Microchip no. - 933012400074616	01061900	Recommended by DAHD vide OM dated 31.05.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 31.05.2023 and subject to submission of required documents.
29.	VishuChhina HQRXIMLAPPLY00000384A M24	22.5.202 3	2 NOS. Pet Cat 1. Petname- Lulu Chhina Breed- Himalayan DOB- 10.08.2014 Sex- Female	01061900	Recommended by DAHD vide OM dated 01.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 01.06.2023.

			Spayed Color- Brown/white Microchip no. 952000001108263 2. Petname- Lila Breed- Himalayan DOB- 23.03.2014 Sex- Female Spayed Color- Brown/white Microchip no. 952000001107754		
30.	Monish Sarad HQRXIMLAPPLY00000396A M24	23.5.202 3	1 No.Dog Petname – Bruno, Breed- Maltese, DOB- 23.06.2013, Sex – Male Color – Parti Color, Microchip no. - 981020043456421	01012990	The committee decided to approve the case Ex-Post Facto basis.
31.	SHIRIN BHIMANI HQRXIMLAPPLY00000409A M24	24.5.202 3	1 No.pet cat Petname – Laken Bhimani, Breed- Maine Coon, DOB – 19.11.2018, Sex – Female Spayed, Color – Black/White, Microchip no. - 985112011876365	01061900	The committee decided to approve the case Ex-Post Facto basis.
32.	VIBHUTI PATEL	24.5.202	1 NOS.	01061900	Comments sought from AH&D on 25.5.2023. Representative of the DAHD informed the

	HQRXIMLAPPLY00000406A M24	3	Pet Dog- Female (Pomeranian)		committee that they have sought information from the applicant. Committee decided to send a reminder to the applicant.
33.	MANI SHEEP BREEDING CENTRE HQRXIMLAPPLY00000438A M24	27.5.202 3	100 NOS. Black head Dorper Ram (10 -15 months) , Black head Preganant Dorper sheep etc.	01041010	Comments sought from AH&D on 29.5.2023. Representative of the DAHD informed the committee that they have sought information from the applicant. Committee decided to send a reminder to the applicant.
34.	Anchit Sood HQRXIMLAPPLY00000429A M24	26.5.202 3	1 NOS. Petname – Toto, Breed- French Bulldog, DOB – 02.03.2022, Sex – Spayed Female, Color – Honey Cream, Microchip no. - 900026000772342	01013010	Recommended by DAHD vide OM dated 22.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.06.2023 and subject to submission of required documents.
35.	AanchalJotwani HQRXIMLAPPLY00000455A M24	30.5.202 3	1. Pet name-Oreo, Breed -Chihuahua, DOB-20.11.2019, Sex- Male, Color-Black, Microchip no. 981020041022410 2. Pet name-Choti, Breed- Chihuahua, DOB- 20.11.2019, Sex-Female,	01061900	The committee decided to approve the case Ex-Post Facto basis.

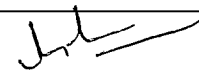
			ColorWhite/Brown, Microchip no. 981020041033371 3. Pet name-Coco, Breed- Chihuahua, DOB- 20.11.2019, Sex-Male, Color-Brown, Microchip no. 981020041028167 4. Pet name-Mika, Breed- Chihuahua, DOB- 28.12.2016, Sex-Male, ColorWhite/Brown, Microchip no. 956000006504939		
36.	Rajiv Gandhi Centre for Biotechnology HQRXIMLAPPLY00000456A M24	30.5.202 3	300 NOS. Live mice	01061900	Recommended by DAHD vide OM dated 22.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.06.2023.
37.	JINDAL POLO & EQUESTRIAN FOUNDATION HQRXIMLAPPLY00000459A M24	30.5.202 3	36 NOS. POLO HORSES FOR PROMOTION & EXCELLENCE IN SPORTS	01012910	Comments sought from AH&D on 31.5.2023. Representative of the DAHD informed the committee that they have sought information from the applicant. Committee decided to send a reminder to the applicant.



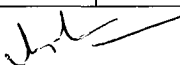
38.	SRUSHTI SUNIL DALVI HQRXIMLAPPLY00000461A M24	30.5.2023	1 No. Pet Cat Pet name – Dora Breed- Outbred DOB – 09.12.2020 Sex – Female color –Brown Microchip no. - 900217000214240	01061900	Recommended by DAHD vide OM dated 22.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.06.2023
39.	ANMOL SINGH JAGGI HQRXIMLAPPLY00000463A M24	31.5.2023	1 No. Dog Pet name – Alina Breed- Pomeranian DOB – 15.10.2022 Sex – Female color –white Microchip no. - 900215004950694	01061900	Recommended by DAHD vide OM dated 22.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.06.2023 and subject to submission of required documents.
40.	Morozova Inna HQRXIMLAPPLY00000468A M24	1.6.2023	1 NOS. Cat Scottish fold	01061900	Comments sought from DAH&D on 1.6.2023. Representative of the DAHD informed the committee that they have sought information from the applicant. Committee decided to send a reminder to the applicant.
41.	Ekaterina Gnatiuk HQRXIMLAPPLY00000477A M24	2.6.2023	1 NOS. Dog	01039100	Comments sought from DAH&D on 5.6.2023. DAHD vide email dated 21.06.2023 has sought information from the firm. Committee decided to send a reminder to the applicant.
42.	Mikayla Baker	3.6.2023	1 No. dog	01062010	Recommended by DAHD vide OM dated 

	HQRXIMLAPPLY00000492A M24		Pet name – Burni Breed- Beagle mix DOB – 08.10.2014 Sex – Female Spayed color – Black/white Microchip no. - 981020043450258		22.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.06.2023 and subject to submission of required documents.
43.	INTERNATIONAL INSTITUTE OF BIO TECHNOLOGY AND TOXICOLOGY HQRXIMLAPPLY00000489A M24	3.6.2023	75 NOS. CBA/J Mice- Female	01061900	Recommended by DAHD vide OM dated 22.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.06.2023.
44.	Kristina Fernandes HQRXIMLAPPLY00000495A M24	5.6.2023	1 NOS. Dog	01039100	Comments sought from AH&D on 5.6.2023. DAHD vide email dated 21.06.2023 has sought information from the firm. Committee decided to send a reminder to the applicant.
45.	Aisha Gandhi HQRXIMLAPPLY00000499A M24	6.6.2023	1 No. Pet Dog; Petname- Peanut, Breed: Shih-Tzu, DOB: 13.08.2018, Sex: Male, Color-Cream and White, Microchip No 941000022496868	01069000	Recommended by DAHD vide OM dated 22.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.06.2023 and subject to submission of required documents.

46.	JINDAL STEEL & POWER LIMITED HQRXIMLAPPLY00000503A M24	6.6.2023	90 NOS Belgian Shepherd Malinois, Dutch Shepherd and Working Line German Shepherd etc.	01061900	Comments sought from AH&D on 7.6.2023. Clarification sought by DAH&D on 15.06.2023. Committee decided to examine the matter on file.
47.	Jyothi Jayakumar HQRXIMLAPPLY00000586A M24	12.6.2023	1 No. Dog Petname- Pepper, Breed: Labrador, DOB: 20.10.2022, Sex: Male, Color-Multicolor, Microchip No 900215004792733	01061900	Recommended by DAHD vide OM dated 28.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 28.06.2023 and subject to submission of required documents.
48.	VENKY'S (INDIA) LIMITED HQRXIMLAPPLY00000533A M24	9.6.2023	22680 NOS VVE004 SPF GRANDPARENT EGGS: FEMALES & VVE004 SPF GRANDPARENT EGGS: MALES	04079000	Comments sought from AH&D on 13.6.2023
49.	Archana Nayak HQRXIMLAPPLY00000569A M24	10.6.2023	01 No. Dog Petname- Chubby, Breed: Great Pyrenees, DOB: 16.07.2018, Sex: Male Neutered, Color- White, Microchip No 985113006977946	01061900	Recommended by DAHD vide OM dated 28.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 28.06.2023 and subject to submission of required documents.



50.	IuliiaBezborodykh HQRXIMLAPPLY00000568A M24	10.6.2023	1 No.Pet cat Petname- Nyono, Breed: Halfbreed, DOB: 01.11.2020, Sex: Female Sterlized, Color- Grey and White, Microchip No 643099001241266	01061900	Recommended by DAHD vide OM dated 28.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 28.06.2023.
51.	Natalia Kozhevnikova HQRXIMLAPPLY00000564A M24	10.6.2023	1 UNT Dog	01061900	Comments sought from AH&D on 13.6.2023. Representative of the DAHD informed the committee that they have sought information from the applicant. Committee decided to send a reminder to the applicant.
52.	Natalia Kozhevnikova HQRXIMLAPPLY00000563A M24	10.6.2023	1 No.Dog	01061900	Committee noted that this is a duplicate application and decided to close this application.
53.	Chayandeepsaha HQRXIMLAPPLY00000615A M24	13.6.2023	01 No. Pet Dog Pet name – Teddy Breed: Pomeranian, DOB: 16.06.2022, Sex: Male, Color – Brownish black, Microchip No 643099001785611	01061900	Recommended by DAHD vide OM dated 27.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 27.06.2023 and subject to submission of required documents.
54.	aryendravirendra shastri	12.6.2023	01 No.Pet Dog;	01061900	Recommended by DAHD vide OM dated



	HQRXIMLAPPLY00000603A M24	3	Pet name – Simba Breed: Siberian Husky, DOB: 10.03.2023, Sex: Male, Color – Black and white, Microchip No 643094100701932		27.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 27.06.2023 and subject to submission of required documents.
55.	Tasleemkousar HQRXIMLAPPLY00000604A M24	13.6.202 3	01 No. Pet Cat Pet name – Yoga Breed: Persian, DOB: 05.04.2022, Sex: Male, Color –white, Microchip No 987000008720383	01061900	For Ex-Post Facto Approval. The committee decided to approve the case.
56.	Anil Shokeen HQRXIMLAPPLY00000757A M24	14.6.202 3	1 No. Pet Dog Pet name – Momo Breed: Siberian Husky, DOB: 12.03.2022, Sex: Male, Color – Tri Color, Microchip No 944116000172154	01012990	Recommended by DAHD vide OM dated 27.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 27.06.2023 and subject to submission of required documents.
57.	Sukeshi Karma HQRXIMLAPPLY00000667A M24	14.6.202 3	01 No. Pet Dog Pet name – Kewra Breed: Terrier Silky, DOB: 30.04.2009, Sex: Spayed Female, Color – Brown and Black, Microchip No 956000001920498	01069000	Recommended by DAHD vide OM dated 28.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 28.06.2023 and subject to submission of required documents.

58.	Ovais Farooq Syed HQRXIMLAPPLY00000675A M24	14.6.202 3	1 No. Cat Pet name – Simba, Breed: Scottish Fold, DOB: 25.11.2022, Sex: Male, Color – Fawn, Microchip No 900215004426675	01061900	The committee decided to approve the case Ex-Post Facto basis.
59.	Neville Matos Sequeira HQRXIMLAPPLY00000653A M24	13.6.202 3	01 No. Pet Rabbit (New Zealand RED) Pet name – Feb Breed: New Zealand, DOB: 01.06.2021, Sex: Male, Color – Red, Microchip No 990005005079158	01061400	Recommended by DAHD vide OM dated 28.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 28.06.2023.
60.	FOUNDATION FOR NEGLECTED DISEASE RESEARCH HQRXIMLAPPLY00000702A M24	14.6.202 3	350 NOS Rats and Mice	01061100	Recommended by DAHD vide OM dated 28.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 28.06.2023
61.	CHITALE GENUS ABS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00000684A M24	24.5.202 3	60000 NOS Bovine Semen	05111000	Comments sought from AH&D on 15.6.2023
62.	Pothuluraiah Nandipati HQRXIMLAPPLY00000666A	14.6.202 3	1 No. Pet Cat Pet name – Nox Breed:	01061900	Recommended by DAHD vide OM dated 28.06.2023.

	M24		DSH, DOB: 25.04.2021, Sex: Spayed Female, Color – Black, Microchip No 900085001211181		The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 28.06.2023.
Part 2	D/o AH&D and MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
63.	ShivamshuAti HQRXIMLAPPLY00000746A M23	11.07.2022	1 NOS Species: A. horsfieldii Order: Testudines Family: Testudinidae Phylum: Chordata Class: Reptilia	01062000	Comments received from DAHD vide OM dated 14.09.2022. Comments sought from MoEF&CC (WL) on 12.07.2022. MoEF&CC(WL) informed the committee that the case is under examination with them. MoEF&CC (WL) vide letter dated 08.05.2022 has sought some information / documents from the applicant.
64.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY00000887A M23	27.7.2022	66 nos. Domestic Chinchilla, Red Squirrel and Rock Cavy Guinea Pig (KerodonRupestris)	01061900	Comments received from DAHD vide OM dated 06.10.2022. Comments sought from MoEF&CC (WL) on 28.07.2022. MoEF&CC (WL) vide letter dated 16.08.2022 has sought some information / documents from the applicant. Reminder sent on 01.09.2022, 16.09.2022 and 16.10.2022. Reply from the applicant referred to MoEF&CC (WL) on 15.11.2022
65.	SYNGENE	24.9.202	165 Vials	05119999	Recommended by DAHD vide OM dated



	INTERNATIONAL LIMITED HQRXIMLAPPLY00001252A M23	2	Male Cynomolgus monkey Liver Microsome, 10mg; Male Cynomolgus monkey Liver S9, 30mg and Male Cynomolgus monkey Cryoplateable hepatocytes Individual, 5 million cells		12.01.2023 The Committee decided to seek comments from MoEF&CC (WL). Comments sought from MoEF&CC (WL) on 25.10.2022. MoEF&CC (WL) vide email dated 18.11.2022 has sought some information from the firm. Reminder sent to the firm by MoEF&CC(WL) on 05.12.2022. Reply received from the firm has been forwarded to MoEF&CC(WL) on 06.01.2023. MoEF&CC (WL) vide letter dated 08.05.2022 has sought some information / documents from the applicant.
66.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002147A M23	20.1.2023	110 vials Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million; Male Cynomolgus Monkey Liver Microsomes 10 mg and Male Cynomolgus Monkey Liver S9, 30 mg	05119999	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 20.1.2023 MoEF&CC vide OM dated 08.05.2023 has sought information from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them.
67.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002165A	21.1.2023	110 nos. Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million;	05119999	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on

	M23		Male Cynomolgus Monkey Liver Microsomes, 10 mg and Male Cynomolgus Monkey Liver S9, 30 mg		23.1.2023 MoEF&CC vide OM dated 08.05.2023 has sought information from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them.
68.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002166A M23	21.1.2023	160 nos. Male Cynomolgus Monkey Liver Microsomes, 10 mg; Male Cynomolgus Monkey Liver S9, 30 mg and Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million	05119999	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 23.1.2023 MoEF&CC vide OM dated 08.05.2023 has sought information from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them.
69.	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM HQRXIMLAPPLY00002167A M23	5.1.2023	12 nos. Aldabra Giant Tortoise (Geochelone gigantean)	01062000	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 24.1.2023. MoEF&CC vide OM dated 30.01.2023 has sought information from the firm.
70.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002459A	27.2.2023	30 nos. Hippopotamus		Recommended by DAHD vide OM dated 23.03.2023 Comments sought from MOEF (WL) on 28.02.2023 MoEF&CC (WL) vide email dated

	M23				19.04.2023 has sought some information from the firm
71.	Gopinathan Pillai SarasammaLathika Kumari HQRXIMLAPPLY00002555A M23	9.3.2023	1 no Bird Name: Chinnu, Type: RING NECK PARAKEET (Psittaculakrameri), Color: Green, Mic No: 941000022335885	1063200	Recommended by DAHD vide OM dated 29.03.2023. Comments sought from MOEF (WL) on 10.3.2023 MoEF&CC (WL) vide email dated 17.05.2023 has sought some information from the firm. DL issued in 18.05.2023.
72.	SHREE SHARDA LIVE EXOTICS HQRXIMLAPPLY00002596A M23	13.3.2023	32 nos. Silvery marmoset (Micoargentatus); Emperor tamarin (saguinus imperator); Goldies marmoset (callimicogoeldii); Golden lion tamarin (Leontopithecus rosalia) etc.	1061100	Recommended by DAHD vide OM dated 29.03.2023. Comments sought from MOEF (WL) on 14.3.2023 MoEF&CC (WL) vide email dated 12.04.2023 has sought some information from the firm.
73.	Puja PuspanjaliBahinipati HQRXIMLAPPLY00002603A M23	15.3.2023	1 no. Guinea Pig	1013020	Recommended by DAHD vide OM dated 19.04.2023 Comments sought from MOEF (WL) on 15.3.2023. MoEF&CC (WL) vide email dated 23.03.2023 has sought some information from the firm.
74.	SHERWIN ERROL DSA	21.3.2023	1 no.	1063900	Recommended by DAHD vide OM dated

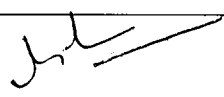


	HQRXIMLAPPLY00002678A M23	3	BLUE GOLD MACAW PARROT		19.04.2023 Comments sought from MOEF(WL) on 23.3.2023. MoEF&CC (WL) vide email dated 01.05.2023 has sought some information from the firm directly.
75.	IQBAL GNANIAR ABDUL RAHMAN HQRXIMLAPPLY00002683A M23	22.3.202 3	1 no. Blue-and-yellow Macaw (Ara ararauna)	1063200	Recommended by DAHD vide OM dated 31.05.2023. Comments sought from MOEF (WL) on 23.3.2023 MoEF&CC (WL) vide email dated 16.05.2023.has sought information from the firm. DL issued on 17.05.2023.
76.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00000060A M24	11.4.202 3	14 Nos African Elephant (Loxodonta africana) (Identification: 208 210 001 025 145, Female),African Elephant (Loxodonta africana) (Identification: 208 210 001 025 283, Female), etc,	1061900	Recommended by DAHD vide OM dated 19.04.2023 Comments sought from MOEF(WL) on 11.4.2023 MoEF&CC (WL) vide email dated 13.06.2023has sought information from the firm.
77.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST	27.4.202 3	3 NOS African Elephant (Loxodonta africana) (ID:	1061900	Recommended by DAHD vide OM dated 18.05.2023 Comments sought from MOEF(WL) on

	HQRXIMLAPPLY00000198A M24		0985100005802297) (FEMALE), African Elephant (Loxodonta africana) (ID: 0985100005804035) (FEMALE), African Elephant (Loxodonta africana) (ID: 977200001064306) (FEMALE)		28.4.2023 MoEF&CC (WL) vide email dated 13.06.2023 has sought information from the firm.
78.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00000208A M24	29.4.202 3	662 NOS blood-eared parakeet (Pyrrhuthoematotis) (M:F: 15:15), Citron- throat ed toucan (Ramphastos citreolaemus) (M:F: 15:15) etc.	1063200	Recommended by DAHD vide OM dated 18.05.2023 Comments sought from MOEF(WL) on 1.5.2023 MoEF&CC (WL) vide email dated 13.06.2023 has sought information from the firm.
79.	Bannerghatta Biological Park HQRXIMLAPPLY00000275A M24	7.5.2023	6 NOS Hamadryas baboon (Papio hamadryas)	1061100	Recommended by DAHD vide OM dated 24.05.2023. Comments sought from MOEF(WL) on 08.05.2023. MoEF&CC (WL) vide OM dated 18.05.2023 has sought some information/documents from the firm.



80.	LYNETTE SYBIL ROSE DSOUZA HQRXIMLAPPLY00000337A M24	15.5.202 3	3 NOS Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	Recommended by DAHD vide OM dated 22.06.2023.
					Comments sought from MOEF(WL) on 16.5.2023.
81.	MODERN PET CENTRE HQRXIMLAPPLY00000184A M24	25.4.202 3	75000 nos. Red Eared Slider Turtle	1062000	Recommended by DAHD vide OM dated 17.05.2023
					MoEF&CC(WL) vide OM dated 09.06.2023 has not been recommended the given application. The committee decided to reject the case as per comments received from MoEF&CC(WL).
82.	MODERN PET CENTRE HQRXIMLAPPLY00000184A M24	25.4.202 3	75000 nos. Red Eared Slider Turtle	1062000	Recommended by DAHD vide OM dated 17.05.2023
					MoEF&CC(WL) vide OM dated 09.06.2023 has not been recommended the given application. The committee decided to reject the case as per comments received from MoEF&CC(WL).
83.	FORTUNE ASSOCIATES HQRXIMLAPPLY00000453A M24	30.5.202 3	10 PRS ALPACA (QTY: 10 PAIRS) (AGE: 02 TO 06 YEARS) (SEX:	1061300	DAHD vide OM dated 22.06.2023 has not been recommended. The committee decided to reject the case as per comments received from DAHD.



			MALE/FEMALE)		Comments sought from MOEF(WL) on 30.5.2023 MOEF(WL) vide OM dated 07.06.2023 has no comment in this case.
84.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00000484A M24	2.6.2023	1 nos Okapi (Okapia johnstoni) (M:F: 1:0) [Marking identity - 900215006 444954]	1069000	The committee recommended the case on Ex-Post Facto basis.
85.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00000487A M24	2.6.2023	1 nos Greater Onehorned Rhino (Rhinoceros unicornis) (M:F: 1:0) (Marking identity - 944125000 018993)	1069000	The committee recommended the case on Ex-Post Facto basis.
86.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00000485A M24	2.6.2023	9 nos. 1. Okapi (Okapia johnstoni) 1nos. 2. Eastern bongo, 2 nos. 3. Giant eland (Taurotragus derbianus) 3 nos. 4. Giant eland	1069000	The committee recommended the case on Ex-Post Facto basis.



			(Taurotragusderbianus)3nos.		
87.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00000486A M24	2.6.2023	79 Nos. African Lion, Chimpanzee, Brazilian Tapir, Hamadryas baboo, Honey badger, Tiger sp., Brown bear, Fallow deer	1069000	The committee recommended the case on Ex-Post Facto basis.
88.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00000483A M24	2.6.2023	1 nos. Clouded Leopard (Neofelisnebulosa) (M:F:U:1:0:0) 1 nos.	1069000	The committee recommended the case on Ex-Post Facto basis.
89.	SYNGENE SCIENTIFIC SOLUTIONS LIMITED HQRXIMLAPPLY00000143A M24	21.4.2023	160 NOS Male Cynomolgus monkey Liver Microsome,10mg & Male Cynomolgus monkey Liver S9,30mg	5119999	Recommended by DAHD vide OM dated 22.06.2023. Comments sought from MOEF(WL) on 5.6.2023
90.	Anagha Dalvi HQRXIMLAPPLY00000579A	12.6.2023	2 Nos. Caged Pet birds, Noncites, Pixie ID- PIXIE520 06 (cockatiel)	01063200	Comments sought from DAHD on 13.6.2023 Comments sought from MOEF(WL) on

	M24		and Kiwie ID-KIWIE620 01(Budgie		13.6.2023
Part 3	MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
91.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY00001238A M23	22.9.202 2	8 nos. E-Obs GPS Collars with standard accessories	85269190	Recommended by MOEF (WL) vide OM dated 22.06.2023. The committee decided to approve the case for supply to Center for Ecological Sciences, IISC, Bangalore subject to the conditions mentioned in the MoEF&CC(WL) OM dated 22.06.2023
92.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY00001237A M23	22.9.202 2	1 no. LotekLitetrack 130 Collars with standard accessories	85269190	Recommended by MOEF (WL) vide OM dated 22.06.2023. The committee decided to approve the case for supply to Padmaja Naidu Himalayan Zoological Park, Darjeeling, W.B. subject to the conditions mentioned in the MoEF&CC(WL) OM dated 22.06.2023
93.	Adinath Veterinary Products Private Limited HQRXIMLAPPLY00001391A	13.10.20 22	51 sets Powder Projector Model 60n, 13mm Syringes With	93040000	Recommended by MoEF&CC(WL) vide OM dated 10.02.2023 The committee noted that the given supplies are

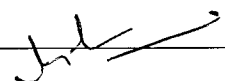
	M23		All Accessories; Powder Projector Model 60n, 13mm Syringes With All Accessories; Yellow Percussion Cap (20 Per Box) etc.		not being made to a govt. agency. Committee decided to call for a valid Arms Dealer Licence for the said imports. DL issued on 17.03.2023. Committee decided to issue a final reminder to the applicant.
94.	PRABHAKAR CHOWDARY TRIPURANENI HQRXIMLAPPLY00001694A M23	31.11.2022	14 nos. HUNTING TROPHIES ANIMAL MOUNTS	97050010	Comments sought from MOEF (WL) on 5.12.2022. MoEF&CC(WL) informed the committee that the case is under examination with them. MoEF&CC (WL) vide OM dated 02.03.2023 has sought some information/documents from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them.
95.	A & S CREATIONS HQRXIMLAPPLY00001867A M23	16.12.2022	10 nos. Telemetry Solutions GPS Collar with standard accessories	85269190	Recommended by MOEF (WL) vide OM dated 22.06.2023 The committee decided to approve the case for supply to WII, Dehradun, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 22.06.2023
96.	A & S CREATIONS HQRXIMLAPPLY00001864A M23	13.12.2022	5 nos. Vectronics" Vetrex Plus GPS Collar" with all standard accessories	85269190	Recommended by MOEF (WL) vide OM dated 22.06.2023 The committee decided to approve the case for supply to WII, Dehradun, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 22.06.2023



97.	A & S CREATIONS HQRXIMLAPPLY00001863A M23	13.12.20 22	7 nos. Vectronics" Vertex Plus GPS Collar" with all standard accessories	85269190	Recommended by MOEF (WL) vide OM dated 22.06.2023 The committee decided to approve the case for supply to WII, Dehradun, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 22.06.2023
98.	A & S CREATIONS HQRXIMLAPPLY00000918A M23	02.08.20 22	2 no. Telonics "MOD-400-3 Collars" with standard accessories	85269190	Recommended by MOEF (WL) vide OM dated 22.06.2023 The committee decided to approve the case for supply to Padmaja Naidu Himalayan Zoological Park, Darjeeling, West Bengal, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 22.06.2023
99.	RAJAT SINGH HQRXIMLAPPLY00002056A M23	10.1.202 3	1 no. TAXIDERMY ANIMAL MOUNT (SHOULDER MOUNT OF ISARD (RUPICAPRA PYRENAICA)	97050010 —	Comments sought from MOEF (WL) on 10.1.2023. MoEF&CC(WL) vide OM dated 06.02.2023 has sought information from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them.
100.	A & S CREATIONS HQRXIMLAPPLY00002306A M23	13.2.202 3	10 nos. Africa Wildlife Tracking " GPS GSM Collar with accessories	85269190	Comments sought from MOEF (WL) on 14.2.2023 MoEF&CC (WL) informed the committee that the case is under examination with them. The firm directly replied to MoEF&CC vide email dated 13.04.2023.
101.	A & S CREATIONS HQRXIMLAPPLY00002354A	16.2.202 3	5 no. Africa Wildlife Tracking "GPS GSM Collar with	85269190	Comments sought from MOEF (WL) on 20.02.2023 MoEF&CC (WL) informed the committee

	M23		standard accessories		that the case is under examination with them.
102.	A & S CREATIONS HQRXIMLAPPLY00002432A M23	25.2.2023	10 nos. Africa Wildlife Tracking "GPS GSM Collar with standard accessories	85269190	Comments sought from MOEF (WL) on 27.02.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
103.	A & S CREATIONS HQRXIMLAPPLY00002720A M23	27.3.2023	10 nos. Vectronics "Vertex Plus GPS collar " with standard accessories	85269190	Comment sought from MOEF(WL)on 28.3.2023.The firm directly replied to MoEF&CC vide email dated 13.04.2023.
104.	A & S CREATIONS HQRXIMLAPPLY00002757A M23	31.3.2023	6 nos. Vectronics " Vertex Plus GPS Collar" with standard accessories	85269190	Comment sought from MOEF(WL)on 03.04.2023.
105.	A & S CREATIONS HQRXIMLAPPLY00002758A M23	31.3.2023	4 nos. Africa Wildlife Tracking "GPS GSM Collar" with standard accessories	85269190	Comment sought from MOEF(WL)on 03.04.2023.
106.	HARSHIT SAHU HQRXIMLAPPLY00000149A M24	21.4.2023	18 NOS. Taxidermy animal mount	97050010	Comments sought from MOEF(WL) on 25.4.2023 MoEF&CC(WL) vide email dated 22.05.2023 has sought information from the firm.



107.	DAWELL LIFESCIENCE PRIVATE LIMITED HQRXIMLAPPLY00000154A M24	21.4.202 3	85 NOS Tranquilizer guns and accessories are used for examine animal and providing them medicine.	93059900	Recommended for 1 nos. by MOEF (WL) vide OM dated 03.06.2023. The committee decided to approve the case for 01 No. of Tranquilizer guns and its accessories for supply to DFO, Osmanabad, Maharashtra, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 03.06.2023.
108.	HI TECH ADVANCE PRODUCTS, HQRXIMLAPPLY00000163A M24	22.4.202 3	26 PCS JMSP11B25NS Co2 dart projector take down model WITHOUT scope Long 11mm rifled barrel and short Heli etc.	93040000	Recommended by MOEF (WL) vide OM dated 01.06.2023 The committee decided to approve the case for supply to (i) DFO, Deoghar, Odisha-14 Piece (ii) Regional Wildlife Warden, Kashmir- 12 Piece,subject to the conditions mentioned in the MoEF&CC(WL) OM dated 01.06.2023
109.	A & S CREATIONS HQRXIMLAPPLY00000391A M24	23.5.202 3	2 NOS Vectronics "Vertex Plus GPS Collar" with standard accessories	85269190	Comments sought from MOEF (WL) on 23.5.2023
110.	BIOHAB INC HQRXIMLAPPLY00000390A M24	23.5.202 3	2 PCS Veterinary Equipment/Tranquilizer Equipment -RD206- 1 Piece & RD706 -1 Piece with accessories.	93040000	Comments sought from MOEF (WL) on 23.5.2023 

111.	BIOHAB INC HQRXIMLAPPLY00000433A M24	27.5.2023	5 SET Veterinary Equipment/Tranquilizer Equipment & Accessories- X-Caliber, No.4, X-2 Projector, No.1,	93040000	Recommended by MOEF (WL) vide OM dated 03.06.2023 The committee decided to approve the case for supply to (i) Deputy Conservator of Forest, Hassan, Karnataka-01 No. (ii) Deputy Conservator of Forest & Executive Director, Chamrajendra Zoological Park, Mysuru-01 No. (iii) Center for Wildlife Health, College of Veterinary Science and Animal Husbandry, OUAT, Bhubneshwar-01 No. (iv) Director, Rajaji Tiger Reserve, Uttarakhand-01 No. and (v) Assam State Zoo Division, Guwahati-01 No., subject to the conditions mentioned in the MoEF&CC(WL) OM dated 03.06.2023
112.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00000465A M24	1.6.2023	2 SET Disinject Model 70 Gas Projector Gun with all accessories	93040000	Recommended by MOEF (WL) vide OM dated 12.06.2023 The committee decided to approve the case for supply to DCF Malai Mahadeshwara Wildlife Division, Karnataka, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 12.06.2023
113.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00000466A M24	1.6.2023	2 SET Tranquilizer Gun Telinject GUT.50 with all accessories etc.	93040000	Recommended by MOEF (WL) vide OM dated 12.06.2023 The committee decided to approve the case for supply to (i) Divisional Forest Officer, Dhansiri Division, Udalgiri, Assam- 01 No. and (ii) Divisional Forest Officer, Sonitpur East Division, Biswanath Chariali, District-

					Sonitpur, Assam, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 12.06.2023
Part 4	D/o Fisheries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
114.	Craftlee HQRXIMLAPPLY00001655A M23	25.11.2022	450 nos. Worked Mother of Pearl And Articles / Bamboo / Plastic	96019020	Recommended by D/o Fisheries vide OM dated 28.01.2023 Comments sought from MoEF&CC(WL) on 23.12.2022. MoEF&CC(WL) vide email dated 23.12.2022 has sought information from the firm. The firm vide email dated 04.01.2023 has replied to MoEF&CC(WL).
115.	P.VR.KOI CENTRE HQRXIMLAPPLY00002133A M23	19.1.2023	100000 nos. Ornamental Fish (Koi Carp)	03011100	Comments sought from D/o Fisheries on 19.1.2023 D/o Fisheries vide email dated 10.03.2023 has sought information from the firm. Letter issued to the firm on issued on 20.03.2023. Reply received from the firm and send to the D/o Fisheries on 11.04.2023.
116.	SAH ENTERPRISES HQRXIMLAPPLY00002313A M23	14.2.2023	5000 nos. Ornamental Fishes	3011100	Comments sought from Dept of Fisheries on 15.2.2023D/o Fisheries vide email dated 10.03.2023 has sought information from the firm. Letter issued to the firm on 21.03.2023.
117.	SB AQUATICS	12.3.202	1895000 NOS.	3011100	Comments sought from Dept of Fisheries

	HQRXIMLAPPLY00000016A M24	3	ornamental fish		on5.4.2023
118.	MODERN PET CENTRE HQRXIMLAPPLY00002728A M23	29.3.202 3	1122500 nos. ORNAMENTAL FISH	3011000	Comment sought from Dept of Fisheries on 29.3.2023
119.	SVR AQUATICS TRANSHIPPING SERVICES HQRXIMLAPPLY00000119A M24	18.4.202 3	2753500 nos ornamental fish	3011100	Comments sought from Dept of Fisheries on 20.4.2023
120.	A MART HQRXIMLAPPLY00000130A M24	18.4.202 3	90230000 NOS ornamental fish	3011100	Comments sought from Dept of Fisheries on 20.4.2023
121.	SINHA AQUIRIAM HQRXIMLAPPLY00000165A M24	22.4.202 3	157400 PCS LIVE ORNAMENTAL FISH	3011000	Comments sought from Dept of Fisheries on 25.4.2023
122.	RAUT AQUA FUTURE LLP HQRXIMLAPPLY00000218A M24	2.5.2023	822500 nos. Ornamental fish	3011100	Comments sought from D/O Fisheries on 2.5.2023
123.	NIZAMI FISING NET HQRXIMLAPPLY00000286A M24	8.5.2023	50000 KGS. LIVE FRY AND FINGERLINGS OF	3019900	Comments sought from Dept of Fisheries on 9.5.2023

			PANGASIUS		
124.	OXY ENTERPRISES HQRXIMLAPPLY00000363A M24	18.5.2023	1472600 NOS Tinfoil Barb-Puntius schwanenfeldi / P. orphide / P.daruphani ETC.	3011100	Comments sought from Dept of Fisheries on 18.5.2023
125.	VAALLAI ENTERPRISES HQRXIMLAPPLY00000523A M24	8.6.2023	100000 NOS FIGHTING FISH , FLOWER HORN	3011100	Comments sought from Dept of Fisheries on 8.6.2023
Part 5	Ministry of Steel				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
126.	Axora Resources Limited, Kolkata HQRXIMLAPPLY00281039A M22	9.12.2021	500 MT TIN RESIDUE / SCRAP/ WASTE	80020090	Comments sought from M/o Steel on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022. Reminder Sent to M/o Steel on 03.01.2023. Comments sought from MoEF (HSMD) on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022. Firm was also requested to approach MoEF&CC through their application Portal on 13.12.2022 Committee decided to close the application as MoEF&CC NOC has not been provided till date.

127.	SHIVALIK AUTO ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY00002058A M23	10.1.202 3	6000 kgs. Ferro Silicon Magnesium Barium Base and Ferro Silicon Magnesium	72029921, 72029922	Comments sought from M/o Steel on 10.01.2023. Clarification sought from the firm on 25.04.2023
128.	AGRICAPITA INNOTECH PRIVATE LIMITED HQRXIMLAPPLY00002473A M23	28.2.202 3	9.97 MT Tin and Articles Thereof, Nickel and Articles Thereof, Rubber and articles thereof and Aluminium and articles thereof	80020090, 75030090, 40040000	Comments sought from DPIIT on 1.3.2023 The committee decided to seek comments from M/o Steel. Comments sought from M/o Steel on 25.04.2023
129.	MINEX METALLURGICAL COMPANY LIMITED HQRXIMLAPPLY00002562A M23	10.3.202 3	400 mts Titanium Scrap Containing (Ti 80-99%)	81083000	Recommended by M/o Steel vide email dated 22.05.2023. The committee decided to approve the case subject to the conditions mentioned in the M/o Steel email dated 22.05.2023
130.	METKORE ALLOYS & INDUSTRIES LIMITED HQRXIMLAPPLY00000201A M24	28.4.202 3	12000 MTS FERRO MANGANESE SLAG	26190090	Comments sought from M/o Steel on 1.5.2023
131.	ARFIN INDIA LIMITED HQRXIMLAPPLY00000530A M24	9.6.2023	2000 MTS TITANIUM SCRAP (GRADE II: Ti: 98%, Si: 1% max & Balance Aluminum and	81083000	Comments sought from M/o Steel on 12.6.2023

			Grade : 5: Ti: 98% % Al: 4-5%)		
132.	JSW STEEL LIMITED HQRXIMLAPPLY00000481A M24	2.6.2023	928000 MTS. Pet coke with sulphur content not exceeding 3% under HS Code: 271311 and 271312	27131190	Comments sought from MOEF&(HSMD) on 5.6.2023 Comments sought from M/O STEEL on 5.6.2023
133.	JSW STEEL LIMITED HQRXIMLAPPLY00000536A M24	9.6.2023	431816 MTS Pet coke with sulphur content not exceeding 3% under HS Code: 271311 and 271312	27131190	Comments sought from MOEF (HSMD) on 13.6.2023 Comments sought from M/O STEEL on 13.6.2023
Part 6	Ministry of Mines				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
134.	METSO OUTOTEC INDIA PRIVATE LIMITED HQRXIMLAPPLY00002030A M23	6.1.2023	300 kgs. Granite, Porphyry, Basalt, Sandstone and Other Monumental Or Building Stone	25169090	Recommended by M/o Mines vide OM dated 02.06.2023 The committee decided to approve the case subject to the conditions mentioned in the M/o Mines OM dated 02.06.2023
135.	DHARAN ROCK HQRXIMLAPPLY00002419A	23.2.2023	100 CBM	25161200	Comments sought from M/o Mines on 1.5.2023 M/o Mines vide email dated 28.06.2023

	M23		Rough Granite Block		informed that the case is under examination with them.
136.	CLASSIC MARBLE COMPANY PRIVATE LIMITED HQRXIMLAPPLY00000263A M24	5.5.2023	5000 MTS BROKEN STONES / ROUGH MARBLE AGGREGATE STONES OF IRREGULAR SIZES, UNEVEN SHAPES AND VARIOUS COLOURS etc.	25174100	Comments sought from M/o Mines on 8.5.2023 M/o Mines vide email dated 28.06.2023 informed that the case is under examination with them.
Part 7	M/o Heavy Industries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
137.	G K STEEL HQRXIMLAPPLY00001691A M23	29.11.2022	2500 MT Iron & Steel Shaft	73269080	Comments sought from MHI on 30.11.2022. MHI vide OM dated 12.04.2023 has sought information from the firm. DL issued on 12.04.2023.
138.	AEBOCODE TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002209A M23	30.1.2023	4 nos. Brushless DC Motors 100kv	85011011	Comments sought from MHI on 7.2.2023. MHI vide letter dated 22.02.2023 informed that the item does not pertain to MHI. DPIIT may be consulted in the matter. The committee decided to seek comments from DPIIT. Comments sought from DPIIT on 17.03.2023.

139.	AEBOCODE TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002210A M23	30.1.202 3	4 nos. Brushless DC Motors 100kv	85011011	Comments sought from MHI on 7.2.2023. MHI vide letter dated 22.02.2023 informed that the item does not pertain to MHI. DPIIT may be consulted in the matter. The committee decided to seek comments from DPIIT. Comments sought from DPIIT on 17.03.2023.
140.	NOVOTECH STEEL & ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00002485A M23	1.3.2023	500 MT OLD AND USED IRON AND STEEL SHAFT AND CRANKPIN	73269080	Comments received from MHI vide OM dated 08.05.2023. The committee decided to call for a physical verification report from the concerned RA. RA Mumbai vide email dated 08.06.2023 requested to submit inspection report.

**Part
8**

DRDO

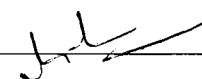
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
141.	FUTURE MEDIA HQRXIMLAPPLY00001931A M23	24.12.20 22	68 nos. NIGHTFOX SWIFT, CORSAC,VULPES,110R, 100V DIGITAL NIGHT VISION BINOCULAR; NIGHTFOX CUB DIGITAL NIGHT VISION MONOCULAR and NIGHTFOX RED AND CAPE DIGITAL VISION GOGGLES	90051000; 90058010; 90058090	Committee decided to refer the matter to DRDO for comments. Comments sought from DRDO on 07.02.2023. DRDO vide email dated 12.05.2023 has sought information from the firm. Letter issued to the firm on 22.05.2023.

142.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00000312A M24	11.5.2023	3 NOS Television cameras, digital cameras and video camera recorders:- - High- speed goods as specified in sub-heading Note 1 to this Chapter	85258100	Comments received from DRDO vide OM dated 06.06.2023. The committee noted that the request is for trading purpose and supply is to private entity. Accordingly, the committee decided to reject the case.
143.	TONBO IMAGING INDIA PRIVATE LIMITED HQRXIMLAPPLY00000514A M24	7.6.2023	1 No. Multi Sensor Multi Function Target Acquisition Binocular	90051000	Recommended by DRDO vide OM dated 28.06.2023. The committee decided to approve the case for evaluation and testing purpose subject to the conditions mentioned in the DRDO email dated 28.06.2023
144.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00000521A M24	8.6.2023	1 NOS PHANTOM VEO 1310L, BASIC, MONO 72GB MEMORY 12-BIT High Speed Camera with Accessories	85258100	Recommended by DRDO vide OM dated 14.06.2023. The committee decided to approve the case for supply to IIT, Madras subject to the conditions mentioned in the DRDO email dated 14.06.2023
Part 9	M/o P&NG				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
145.	Interglobe Aviation Limited HQRXIMLAPPLY00000960A	9.8.22	650000 MT AVIATION	27101920	Comments sought from M/o P&NG on 31.08.2022. M/o P&NG informed the Committee that the

	M23		TURBINEFUEL JET A1		case is under examination with them. M/o P&NG informed the committee that the case is under examination with them.
146.	J.M. Petrochemicals Private Limited HQRXIMLAPPLY00001227A M23	20.9.2022	54000 klr. PETROLEUM HYDROCARBON SOLVENT 125/240	27101920	The committee decided to refer the case to M/o P&NG and also remind the firm to submit Technical specification of the item intended to be imported. The application has been forwarded to M/o P&NG for comments on 12.12.2022. The committee decided to send supporting documents to M/o P&NG. Documents sent to M/o P&NG on 09.02.2023. M/o P&NG informed the Committee that the case is under examination with them.
147.	HPCL-Mittal Energy Limited HQRXIMLAPPLY00001378A M23	13.10.22	20 ltrs. CYNDIESEL (TACOIL)	27101990	Comments sought from M/o P&NG on 13.10.2022. M/o P&NG vide email dated 19.10.2022 has sought technical specifications from the firm. Reminder received from M/o P&NG on 25.11.2022. Reminder sent to the firm on 12.12.2022. Reply received from the firm has been forwarded to M/o P&NG on 12.12.2022. M/o P&NG vide email dated 13.12.2022 informed that the firm has forwarded Safety data sheet not a Technical specification sheet. M/o P&NG

					vide email dated 03.01.2023 has sought information from the firm. DL issued on 06.01.2023. Reply received from the firm has been forwarded to M/o P&NG on 07.02.2023. M/o P&NG informed the Committee that the case is under examination with them.
148.	EXXONMOBIL LUBRICANTS PRIVATE LIMITED HQRXIMLAPPLY00001833A M23	13.12.2022	8000 MT Exxsol D40 De-aromatized Hydrocarbon solvent	27101920	Recommended by M/o P&NG vide OM dated 02.06.2023. The Committee decided to recommend the case subject to approval of the competent authority.
149.	Jyothi Lubricants HQRXIMLAPPLY00001887A M23	19.12.2022	20 MT Used Engine Oil	27109900	Comments sought from P&NG on 21.12.2022. M/o P&NG vide email dated 22.05.2023 has informed that they are not concerned with the matter. The committee decided to seek comments from MoEF&CC(HSMD). Comments sought from MoEF&CC(HSMD) on 23.06.2023.
150.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY00002026A M23	5.1.2023	2580 kgs. Diesel, EURO-6 Cert Fuel B7	27102010	Comments sought from M/o P&NG on 12.01.2023. M/o P&NG informed the committee that the case is under examination with them.

151.	DORF-KETAL CHEMICALS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002251A M23	3.2.2023	152 kgs. CEC-RF-02-03 Oxy 0.1PCT	27101249	Comments sought from P&NG on 6.2.2023. M/o P&NG vide email dated 09.06.2023 informed that the ITC HS Code of the product falls under 27101241. Hence, Party may be advised to submit revised application with ITC HS Code 27101241 to the Ministry through DGFT. The committee decided to send letter to the firm.
152.	HORIBA INDIA PRIVATE LIMITED HQRXIMLAPPLY00002303A M23	9.2.2023	2444 kgs. Gasoline, EURO-6 Cert Fuel E10 (EURO VI Gasoline) and Gasoline, Indian Reference fuel E20 acc. IS 17943 : 2022	27101241, 27101242	Recommended by M/o P&NG vide OM dated 07.06.2023. The Committee decided to recommend the case subject to approval of the competent authority.
153.	FEV INDIA PRIVATE LIMITED HQRXIMLAPPLY00002316A M23	14.2.2023	50000 ltrs. Gasoline type E20 India, CEC RF-02-08 E5 F200L, DIESEL B7 EURO6 CERT F200L and DIESEL B7 EURO6 CERT F200L	27101242, 27101241, 27102020	Recommended by M/o P&NG vide OM dated 02.06.2023. The Committee decided to recommend the case subject to approval of the competent authority.
154.	SIDHE PETROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00002365A M23	18.2.2023	6000 MT LIQUID PARAFFINS-40	27101290	Recommended by M/o P&NG vide OM dated 05.06.2023. The Committee decided to recommend the case subject to approval of the competent

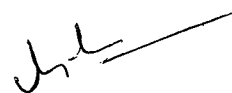
					authority.
155.	MAHINDRA AND MAHINDRA LIMITED HQRXIMLAPPLY00000037A M24	30.3.202 3	608 KGA. Gasoline, Indian Reference fuel E20 acc. IS 17943: 2022	27101242	Recommended by M/o P&NG vide OM dated 02.06.2023. The Committee decided to recommend the case subject to approval of the competent authority.
156.	NICCO ENGINEERING SERVICES LIMITED HQRXIMLAPPLY00000066A M24	11.4.202 3	50 NOS Belzona - 8311 20 x 0.5 ltr FN 10112 (Petroleum preparation)	27101290	Comments sought from P&NG on 12.4.2023 M/o P&NG vide email dated 22.05.2023 has sought technical specifications from the firm. DL issued on 22.05.2023. Reply received from the firm has been forwarded to M/o P&NG
157.	ASIPIYA CHEMICALS AND SOLVENT PRIVATE LIMITED HQRXIMLAMEND00000127 AM24	18.4.202 3	650 MTS ASIP 80 (HYDROCARBON OIL HAVING MORE THAN 70% MINERAL OIL CONTENTS)	27101290	Comments sought from P&NG on 20.4.2023
158.	HERO MOTOCORP LIMITED HQRXIMLAPPLY00000171A M24	19.4.202 3	3500 KGS CEC LEGISLATIVE FUEL CEC-RF-02-08 E5 (EURO V Gasoline), GASOLINE, EURO 6 CERT FUEL E-10, GASOLINE, REFERENCE FUEL E-20	27101290	Comments sought from P&NG on 26.4.2023. M/o P&NG vide email dated 15.06.2023 has sought technical specifications from the firm. DL issued on 15.06.2023. Reply received from the firm has been forwarded to M/o P&NG. 

			ACC. IS:17943:2022		
159.	J K ENGINEERING & TECHNOLOGY HQRXIMLAPPLY00000179A M24	25.4.202 3	100 MTS SHELL SOL D60	27101290	Comments sought from P&NG on 26.4.2023. M/o P&NG vide email dated 28.04.2023 has sought technical specifications from the firm. DL issued on 28.04.2023. Reply received from the firm has been forwarded to M/o P&NG.
160.	RENAULT NISSAN AUTOMOTIVE INDIA PRIVATE LIMITED HQRXIMLAPPLY00000320A M24	12.5.202 3	2000 LTR CEC-RF-02-03 EURO 4 - Gasoline	27101290	Comments sought from P&NG on 15.5.2023
161.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY00000324A M24	13.5.202 3	608 KGS. Gasoline, California Cert Fuel E10 (Regular LEV III)	27101241	Comments sought from P&NG on 15.5.2023
162.	MARUTI SUZUKI INDIA LIMITED HQRXIMLAPPLY00000327A M24	13.5.202 3	9896 KGS Gasoline, EURO-6 Cert. Fuel E10 etc.	27101241, 27101242	Comments sought from P&NG on 15.5.2023
163.	JSW STEEL LIMITED HQRXIMLAPPLY00000331A M24	15.5.202 3	154000 MTS GREEN DELAYED PETROLEUM COKE	27131190	Comments sought from P&NG on 15.5.2023

164.	KIRAN ENTERPRISES HQRXIMLAPPLY00002486A M23	1.3.2023	10000 MTS SOLVENT	27101920	Comments sought from P&NG on 16.5.2023 M/o P&NG vide email dated 17.05.2023 has sought technical specifications from the firm. DL issued on 21.06.2023. Reply received from the firm has been forwarded to M/o P&NG.
165.	INDIA YAMAHA MOTOR PRIVATE LIMITED HQRXIMLAPPLY00000383A M24	22.5.2023	1900 LTR CEC RF-02-08 E5 (GASOLINE) & GASOLINE TYPE E20 INDIA	27101241	Comments sought from P&NG on 23.5.2023
166.	V.S.M.AQUA PORT HQRXIMLAPPLY00000401A M24	24.5.2023	525 MTS INDUSTRIAL SOLVENT KNOWN AS MINERAL SPIRITS is an organic solvent used as Paint Thinner & Petroleum Oil (other than crude)	38140010 & 27102000	Comments sought from P&NG on 24.5.2023
167.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY00000458A M24	30.5.2023	3089 kgs DIESEL, EURO-VI CERT. FUEL B7 (Gmid: 357707), GASOLINE, EURO-IV [CEC Legislative Fuel RF-02-03 Oxy. Cont 0.1%m/m (	27102090	Comments sought from P&NG on 31.5.2023

			Gmid: 206049)]		
168.	CUMMINS INDIA LIMITED HQRXIMLAPPLY00000488A M24	31.5.2023	15900 KGS Diesel, CN 70, HVO EN15940	27101944	Comments sought from P&NG on 5.6.2023
169.	CHEMETALL INDIA PRIVATE LIMITED HQRXIMLAPPLY00000532A M24	9.6.2023	4700 LTR Petroleum oils and oils obtained from bituminous minerals (other than crude) and preparations not elsewhere specified or included, containing by weight 70 percent or more of petroleum oils or of oils obtained from bituminous minerals, these oils being the basic constituents of the preparations, containing biodiesel, other than waste oils	27102000	Comments sought from P&NG on 13.6.2023 M/o P&NG vide email dated 14.06.2023 has sought technical specifications from the firm. DL issued on 21.06.2023.
Part 10	DoT and M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
170.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY00001738A	5.12.2023	9075 nos. SENSOR ASSY, MILLIMETER WAVE	85261000	Comments sought from DGCA on 6.12.2022. DGCA informed the committee that the case is under examination with them. DGCA vide email dated 20.04.2023 has sought information from

M23	2	RADAR (PART No. 882104815000)	the firm. The committee decided to send letter to the firm. Reminder sent on 19.04.2023 & 04.05.2023. Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send a reminder to the firm. Reminder sent to the firm on 03.02.2023. The committee decided to send reminder to the firm. Reminder sent on 20.03.2023, 04.04.2023 & 19.04.2023. Committee decided to close the application as no reply has been received from the applicant despite reminders.
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171.	3E Saleserv HQRXIMLAPPLY00002051A M23	9.1.2023	8 pcs. smart sensor 200S 60Ghz Radar UL SBC-01UL	85261000	Comments sought from DoT on 10.1.2023. DoT vide email dated 13.02.2023 has requested the applicant to obtain a scrutiny-based ETA and import license by respective Regional Licensing Office of WPC Wing for grant of import authorization for import of restricted item. Letter issued to the firm on 13.02.2023. Reminder sent on 30.03.2023 & 14.04.2023. Committee decided to send a final reminder to the applicant. Reminder sent on 29.05.2023 & 13.06.2023. Committee decided to close the application as no reply has been received from the applicant despite reminders.
172.	SILVERLINE TECHNO SOLUTIONS HQRXIMLAPPLY00002180A M23	24.1.2023	10 nos. Differential global positioning system, Greenvally /LI Base GNSS RTK Receiver	90153090	Comments sought from DoT on 24.1.2023. DoT vide email dated 09.02.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 15.02.2023. DoT vide email dated 23.03.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued and 19.04.2023. Committee decided to issue a final reminder to the applicant. Comments sought from DGCA on 24.1.2023

					DGCA vide email dated 20.04.2023 has sought information from the firm.
173.	ECONOMIC EXPLOSIVES LIMITED HQRXIMLAPPLY00002244A M23	3.2.2023	1 no. MHR RPS-42 90-DEG SYSTEM	85261000	Comments sought from DoT on 6.2.2023. DoT vide email dated 09.02.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Letter issued to the firm on 15.02.2023. Reminder sent on 1.04.2023 & 16.04.2023. Committee decided to issue a final reminder to the applicant. Reply received from the firm and sent to the DoT on 23.06.2023. Comments sought from DGCA on 6.02.2023 DGCA informed the committee that case is under examination with them.
174.	SFO TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002328A M23	15.2.2023	10 nos. FIS Canned Air 10oz	28539090	Comments sought from DoT on 16.2.2023 DOT vide email dated 23.3.2023 has requested to ask the applicant regarding type of product whether it is radio frequency equipment or non-radio frequency equipment. Committee also decided to seek comments from DGCA/M/o Civil Aviation. Application sent to the DGCA on 19.04.2023. DGCA vide email dated 20.04.2023 informed that the ITC(HS) Code applied by the firm does

					not come under the purview of DGCA/MoCA. Committee decided to seek specific clarification on the end use of the given items for further examination.
175.	WIPRO ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00002675A M23	21.3.2023	1 pcs. SRR 308-21 SC1 (0.3 to 192 m) Short Range Radar Sensor 24 GHz with SRR 308-21 CAN protocol	85261000	Comments sought from DOT on 21.03.2023. DoT vide email dated 23.03.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 19.04.2023. Committee decided to issue a reminder to the applicant. Comments sought from DGCA on 21.3.2023. DGCA vide email dated 20.04.2023 has sought information from the firm.
176.	WIPRO ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00000043A M24	06.4.2023	1PCS ARS 408-21 (0.2 to 260 m) Long Range Radar Sensor 77 GHz with ARS 408-21 CAN protocol	85261000	Comments sought from DoT on 11.04.2023 DoT vide email dated 24.05.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 25.05.2023. Committee decided to issue a reminder to the applicant.



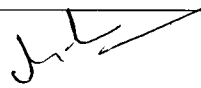
					Comments sought from DGCA on 11.4.2023. DGCA vide email dated 20.04.2023 has sought information from the firm.
177.	WIPRO ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00002610A M23	15.3.2023	1 pcs.	85261000	Comments sought from DoT on 04.05.2023 DoT vide email dated 24.05.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 24.05.2023. Committee decided to issue a reminder to the applicant. Comments sought from DGCA on 25.05.2023.
178.	SHRI SAI SAMARTH TECHNICAL SERVICES HQRXIMLAPPLY00000145A M24	20.4.2023	2 UNT RACON HEKLEO-2 XR-I Band X (9.3GHz - 9.5GHz)"	85308000	Comments sought from DoT on 25.04.2023. DoT vide email dated 25.05.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 25.05.2023. Reply received from the firm has been forwarded to DoT. Comments sought from DGCA on 25.4.2023
179.	ABSTRACT CONCEPTS PRIVATE LIMITED HQRXIMLAPPLY00000193A M24	27.4.2023	3 UNT EA-XRN-9400 FMCW Radar Sensor, 10-10.5 GHz, Alphawave Golf (Pty) Ltd.,South Africa	85261000	Comments sought from DoT 28.04.2023. DoT vide email dated 24.05.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 25.05.2023. Reply received from the firm has

					been forwarded to DoT.
					Comments sought from DCGA on 28.4.2023
180.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00000260A M24	5.5.2023	1 NOS. RADAR KODEN MDC- 7912P 12KW WITH 6 FEET ANTENNA COMPLETE WITH ALL ACCESSORIES	85261000	Comments sought from DoT on 08.05.2023 DoT vide email dated 24.05.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 25.05.2023. Reply received from the firm has been forwarded to DoT. Recommended by DGCA vide email dated 13.06.2023
181.	UNIQUE ENTERTAINMENT SERVICES HQRXIMLAPPLY00000283A M24	8.5.2023	176 NOS Audio & Visual Equipments	85182100	Comments sought from DoT on 9.5.2023 DoT vide email dated 25.05.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 25.05.2023. Reply received from the firm has been forwarded to DoT. Comments sought from DGCA on 9.5.2023
182.	AIRPORTS AUTHORITY OF INDIA HQRXIMLAPPLY00000293A	8.5.2023	8 SET Dual DVOR with Accessories, Repair Facility / Test Jig is a	85269150	Recommended by DoT vide email dated 31.05.2023 Recommended by DGCA vide OM dated 11.05.2023

	M24		special equipment, is used to test/repair the DVOR equipment		The committee decided to approve the case subject to the conditions mentioned in the DoT email dated 31.05.2023 and DGCA OM dated 11.05.2023.
183.	WIPRO ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00002610A M23	15.3.2023	1 PCS. SRR 308-21 SC1 (0.3 to 192 m) Short Range Radar Sensor 24 GHz with SRR 308-21 CAN protocol	85261000	Comments sought from DoT on 25.5.2023 Comments sought from DGCA on 25.5.2023
184.	KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPLY00001870A M23	16.12.2022	1512 nos. navigational system as per Specification Catalogue	85269190	Comments sought from Meity& DoT on 13.01.2023. DoT vide email dated 13.02.2023 has sought information from the firm. Letter issued to the firm on 13.02.2023. The firm directly replied to DoT vide email dated 30.05.2023. DoT vide email dated 27.06.2023 has sought information from the firm. Letter issued to the firm on 27.06.2023. Meity vide OM dated 15.06.2023 informed that the HS Code 85269190 is "Others" of Radio navigational aid apparatus pertains to strategic sector. Committee decided to seek comments from MoCA. Comments sought from DGCA on 19.5.2023
185.	HARMAN INTERNATIONAL (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00000630A	13.6.2023	2 NOS 60-GHz to 64-GHz mmWave sensor, Stand-	85261000	Comments sought from DoT on 14.06.2023. Comments sought from DGCA on 14.6.2023

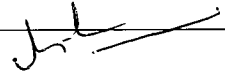
	M24		alone mode for form-factor deployment and testing		
186.	AIRPORTS AUTHORITY OF INDIA HQRXIMLAPPLY00000856A M24	14.6.2023	14 SET Dual High Power DME (HP DME) with Accessories, Dual Low Power DME (LP DME) with Accessories	85269110	Comments sought from DoT on 16.6.2023 DoT vide email dated 27.06.2023 has sought information from the firm. Comments sought from DGCA on 16.06.2023.
Part 11	M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
187.	PN TRADE AND SERVICES HQRXIMLAPPLY00001367A M23	11.10.22	1 no. DJI MAVIC 2 ENTERPRISE ADVANCED DRONE	88069200	Comments sought from M/o Civil Aviation on 13.10.2022. M/o Civil Aviation vide OM dated 08.12.2022 has advised to consult Ministry of Home Affairs. Comments sought from MHA on 03.01.2023. Reminder sent to MHA on 19.04.2023.
188.	PIXELLA PRIVATE LIMITED HQRXIMLAPPLY00002295A M23	12.2.2023	4 pcs. NANO DRONE LESS THAN 249 GRAMS (2 PCS RC EDITION + 2 PCS COMBO EDITION)	88062100	Comments sought from M/o Civil Aviation on 13.2.2023. Reminder sent to M/o Civil Aviation on 19.04.2023.

189.	YOKOGAWA TECHNOLOGY SOLUTIONS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002353A M23	17.2.202 3	1 no. unmanned Aerial Vehicle (Parrot ANAFI Ai Drone)	88069200	Comments sought from DGCA on 20.2.2023.DGCA vide email dated 23.03.2023 has sought information from the firm.
190.	INDIA METEOROLOGICAL DEPARTMENT HQRXIMLAPPLY00000441A M24	29.5.202 3	2 SET Drone(incl.GCS tablet and Case)-MM670 - 2 No., Charging Case+Charger,- 1 No., Tool Set -1 No.	88062900	The committee recommended the case on Ex-Post Facto basis.
191.	KALYANI STEELS LTD HQRXIMLAPPLY00000534A M24	8.6.2023	1 UNT One (1) Bell Helicopter Textron Canada Model 429 aircraft,Serial No.57229 as per Invoice Dt 7.06.23	88021200	Recommended by DGCA vide email dated 14.06.2023 The committee decided to approve the case subject to the conditions mentioned in the DGCA email dated 14.06.2023
Part 12	D/o Food & PD				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
192.	ATNT LABORATORIES HQRXIMLAPPLY00002343A M23	16.2.202 3	1000 kgs. Animal Food having animal origin material	23099039	Comments sought from D/o Food on 16.02.2023



Part 13	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
193.	F-365 AGRO PRIVATE LIMITED HQRXIMLAPPLY00000125A M24	19.4.2023	1000 MTs Water Melon Seeds	12077090	Reference Public Notice 13/2023 dated 08.06.2023, fresh applications had been called. Committee decided to reject any earlier application.
194.	SATRA FOOD-PARKS PRIVATE LIMITED HQRXIMLAPPLY00000280A M24	24.4.2023	1000 MTs Water Melon Seeds	12077090	Reference Public Notice 13/2023 dated 08.06.2023, fresh applications had been called. Committee decided to reject any earlier application.
195.	PARDEEP TRADING CO. HQRXIMLAPPLY00000395A M24	23.5.2023	500 MTS Ginger	9101110	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 24.5.2023
196.	EXCEL SALES & MARKETING HQRXIMLAPPLY00000436A M24	24.5.2023	300 MTS MELON SEED	12077090	Reference Public Notice 13/2023 dated 08.06.2023, fresh applications had been called. Committee decided to reject any earlier application.
197.	INANI MAGAJ INDUSTRIES HQRXIMLAPPLY00000452A M24	30.5.2023	1440 MTS WATERMELON SEEDS AS PER PURCHASE	12077090	Reference Public Notice 13/2023 dated 08.06.2023, fresh applications had been called. Committee decided to reject any earlier

			ORDER		application.
198.	B.D.ASSOCIATES HQRXIMLAPPLY00000490A M24	3.6.2023	250 MTS. WATER MELON SEEDS	12077090	Reference Public Notice 13/2023 dated 08.06.2023, fresh applications had been called. Committee decided to reject any earlier application.
Part 14	MeitY				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
199.	VALEO INDIA PRIVATE LIMITED HQRXIMLAPPLY00000608A M23	22-06-2022	1 SET Filters (CISPR 25 chamber)	85480000	Comments received from DoT vide email dated 21.09.2022. Application referred to MeitY on 30.08.2022. Meity vide email dated 27.04.2023 has sought information from the firm.
200.	ST. JUDE MEDICAL INDIA PRIVATE LIMITED HQRXIMLAPPLY00002121A M23	12.1.2023	363 nos. OPTISm PC E.4.3 INTL RFB, M5 Engine V2 RFB FRU, OPTISm DOC RFB, ILUMIEN OPTIS PC E.4.3 INTL RFB etc.	90189099	Comments sought from MeitY on 18.1.2023. Meity vide email dated 15.02.2023 has sought information from the firm. The firm vide email dated 11.05.2023 directly replied to Meity.
201.	MAGIKMINDS SOFTWARE SERVICES PVT. LTD HQRXIMLAPPLY00002201A	27.1.2023	11 POUNDS (LBS) CATALYST 2960-X FLEXSTACK PLUS STACKING MODULE;	85176290, 85176990	Comments sought from MeitY on 31.1.2023

	M23		CISCO CATALYST 3560-CX 8 PORT POE IP BASE; EOS MERAKI MX100 ROUTER/SECURITY APPLIANCE etc.		
202.	DN ENTERPRISES HQRXIMLAPPLY00002369A M23	18.2.2023	34272 nos. COMPUTER KIT WITH MOTHERBOARD AND POWER SUPPLY, DESKTOP HARD DRIVE 320GB and DESKTOP HARD DRIVE 500GB	84713010, 84717020	Not recommended by Meity vide OM dated 06.06.2023. The committee decided to reject the case as per comments received from Meity vide OM dated 06.06.2023
203.	TATA ELXSI LIMITED HQRXIMLAPPLY00002668A M23	20.3.2023	2 nos. SKY MODEL LT043-F1- ANT	85287217	Comment sought from MeitY on 21.3.2023
204.	XEROX INDIA LIMITED HQRXIMLAPPLY00001547A M23	10.11.2022	62 nos. 640S00888 DRIVES B SPARE; 640S02362 SCANNER ASY; 620S00665SPDH ASSY; 641S01136 A/B DEVELOPER K etc.	85013119, 84439959, 85044090, 85235100	Comments sought from Meity on 03.01.2023. Meity vide email dated 13.02.2023 has sought information from the firm. Meity vide email dated 03.03.2023 has sought information from the firm. Committee decided to issue a final reminder to the applicant. Reminder sent to the firm on 23.06.2023.
205.	ALSTOM TRANSPORT INDIA LIMITED	1.3.2023	8 no. Factory Validation	90312000, 86080090,	Recommended by MoEF&CC(HSMD) vide letter dated 10.01.2023 

	HQRXIMLAPPLY00002477A M23		Platform (PART NO TBC1801001) (OLD AND USED), nterlocking (Part no 1809) (OLD AND USED) and OLD AND USED Server (CZ294B0LYD, CZ29480KLZ,CZ28250JF K,CZ28250G9Z,CZ28250 G94, CZ28250JFV)	84715000	Recommended for 6 no. by MeiTY vide letter dated 15.06.2023 The committee decided to approve the case for 06 Nos. subject to the conditions mentioned in the MoEF&CC letter dated 10.01.2023 and Meity OM dated 15.06.2023
206.	BROJION CONSULTANCY PRIVATE LIMITED HQRXIMLAPPLY00000112A M24	17.4.2023	20000 NOS SECOND HAND COMPUTER CABINET WITH STANDARD ACCESSORIES	84733099	Comments sought from MeiTY on 25.04.2023
207.	INDIAN INSTITUTE OF TECHNOLOGY-BOMBAY HQRXIMLAPPLY00000343A M24	16.05.2023	12 nos. GOLD/GERMANIUM PELLETS, Au/Ge 88/12 WT %, 99.99% PURE, 1/8 DIAMETER X 1/8 LONG, SOLD PER GRAM	71081200	The committee approved the case on Ex-Post Facto basis.



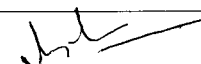
208.	Indian Institute Of Science HQRXIMLAPPLY00000359A M24	18.05.20 23	187.212 Grams EVMAU40020-GOLD WIRE, Au, 99.99% PURE, 0.5MM DIAMETER, SOLD BY THE FOOT APPROX. 1.156 GRAMS PER FOOT	71081300 71102900 84199090	The committee approved the case on Ex- Post Facto basis.
209.	Indian Institute Of Science HQRXIMLAPPLY00000402A M24	24.05.20 23	20 grams Gold pellets 3mm x 3mm, purity: 99.99% 100 grams Silver pellets 3mm x 3mm, purity:99.99%	71081300 71061000	The committee approved the case on Ex- Post Facto basis.
210.	M/s. Society for Innovation and Development HQRXIMLAPPLY00000537A M24	9.06.202 3	1000 gms of Gold Au Pellets, 3.18mm dia.x 3.18mm long, 99.999%pure	71159010	The committee approved the case on Ex- Post Facto basis.
211.	M/s. Semi Conductor Laboratory SCL HQRXIMLAPPLY00000531A M24	09.06.20 23	500 gms. of Gold Shots (High Purity 99.999%)	71081300	The committee approved the case on Ex- Post Facto basis.

Part 15 PESO					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
212.	STUMPP SCHUELE CASINGS PRIVATE LIMITED HQRXIMLAPPLY00001579A M23	14.11.20 22	100 kgs. PROPELLANT (SINGLE BASE) CBC 231	36010010	Comments sought from PESO on 16.11.2022. PESO vide letter dated 23.02.2023 has sought information from the firm. DL issued vide email dated 20.03.2023.
213.	IDEAL INDUSTRIAL EXPLOSIVES LTD HQRXIMLAPPLY00000330A M24	12.5.202 3	108 MTS TRINITROTOLUENE(T NT)	36020090	Recommended by PESO vide OM dated 25.05.2023. The committee decided to examine the case on file for the approval of competent authority.
214.	IDEAL INDUSTRIAL EXPLOSIVES LTD HQRXIMLAPPLY00000377A M24	18.5.202 3	300 MTS TRINIITROTOLUENE (TNT)	36020090	Recommended by PESO vide OM dated 25.05.2023. The committee decided to examine the case on file for the approval of competent authority.
215.	INDIAN EXPLOSIVES PRIVATE LIMITED HQRXIMLAPPLY00000414A M24	25.5.202 3	79840 PCS. ELECTRONIC BLASTING CAP, TIGER DET, IKON, EDEV, UNITRONIC, DETONATORS ELECTRONIC	36036000	Recommended by PESO vide OM dated 20 .06.2023. The committee decided to examine the case on file for the approval of competent authority.

			UN0456/0513 (1.4S)		
216.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00000454A M24	30.5.2023	800 GMA PRIMER 215, MAGNUM & N110 PROPELLANT	36010010	Recommended by PESO vide OM dated 28.06.2023. The committee decided to examine the case on file for the approval of competent authority.
217.	DAICEL SAFETY SYSTEMS INDIA PRIVATE LIMITED HQRXIMLAPPLY00000522A M24	8.6.2023	4242508 PCS DEE 7000: Mild category explosive of UN Class 1.4C to be put in airbag inflators made by Company etc.	36010090	Recommended by PESO vide OM dated 20.06.2023. The committee decided to examine the case on file for the approval of competent authority.
218.	SCHLUMBERGER ASIA SERVICES LIMITED HQRXIMLAPPLY00000525A M24	8.6.2023	663460 Nos. H447497 - CHARGE, POWERJET 4505, HMX, H432446 - CHARGE, POWERJET 3406, HMX etc.	36020010	Recommended by PESO vide OM dated 22.06.2023. The committee decided to examine the case on file for the approval of competent authority.
Part 16	MoEF&CC (SU Division)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
219.	Kuru Agri Products HQRXIMLAPPLY00000807A	18.07.2022	2000 MT SANDALWOOD	44039922	Comments sought from MoEF&CC (SU Divn) on 21.07.2022.Reply received from the firm sent to the MoEF&CC (SU) on 23.05.2023.

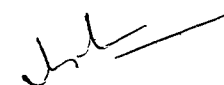
	M23		/SANDALWOOD LOGS		Committee decided to close the application for want of required documents from the applicant.
220.	ADITI INTERNATIONAL HQRXIMLAPPLY00002127A M23	18.1.2023	900 MT SANDAL WOOD / SANDAL WOOD LOGS (SANTALUM ALBUM)	44039922	Comments sought from MOEF&CC (SU Divn) on 19.1.2023 MoEF&CC(SU) Division vide OM dated 31.01.2023 has sought information from the firm. Letter issued to the firm on 02.02.2023. The committee decided to send reminder to the firm. Reply received from the firm and sent to MOEF&CC (SU Divn) email dated 15.03.2023. MoEF&CC(SU) Division vide OM dated 23.03.2023 has sought information from the firm. The committee decided to send letter to the firm. Letter sent to the firm on 16.05.2023.
221.	NARESH INTERNATIONAL HQRXIMLAPPLY00002134A M23	19.1.2023	12 MT SANDAL WOOD(SANTALUM ALBUM)	44039922	Comments sought from MOEF&CC (SU Divn) on 30.1.2023. MoEF&CC(SU) Division vide OM dated 31.01.2023 has sought information from the firm. MoEF&CC(SU) Division vide OM dated 23.03.2023 has sought information from the firm. The committee decided to send letter to the firm. letter sent to the firm 16.05.2023.

222.	HIMALAYAN INTERNATIONAL HQRXIMLAPPLY00000124A M24	19.4.202 3	125 MTS SANDALWOOD (SANTALUM ALBUM)	44039922	Recommended for 7770 kgs. by MOEF&CC (DIG) vide OM dated 15.06.2023. The committee decided to examine the case on file for the approval of competent authority.
223.	NARESH INTERNATIONAL HQRXIMLAPPLY00000156A M24	21.4.202 3	12.25 MTS SANDAL WOOD (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 12.05.2023.
Part 17	MSME				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
224.	BD CORP HQRXIMLAPPLY00001653A M23	24.11.20 22	8000 pcs. Shoe Air Freshener Balls – Plastic balls and scent inside to remove bed smell from shoes.	33074900	Comments sought from M/oMSME on 13.12.2022. Committee decided to send a reminder to M/o MSME. Reminder sent to the M/o MSME on 16.05.2023. The committee decided to take up the given case on file for further consultation with M/o MSME.
225.	ASHAZ IMPEX HQRXIMLAPPLY00001852A M23	11.12.20 22	2304 dozen Bukhoor 12 x 40 gm	33074900	Comments sought from MSME on 16.12.2022. Committee decided to send a reminder to M/oMSME. The Committee decided to take up the given case on file for further consultation with M/o MSME.



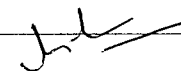
Part 18	MoEF&CC (OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
226.	Swastik Synergy Engineering Private Limited HQRXIMLAPPLY00001309A M23	24.9.2022	10000 kgs. 1,1,1,2,3,3,3-HEPTAFLUOROPROPANE HFC 227 E A also Known as FM 200	29034600	Comments received from by MoEF&CC(OC) vide OM dated 18.10.2022. The firm has submitted CTO from SPCB but not submitted necessary clearance from PESO. DL issued on 20.04.2023. Committee decided to send a final reminder to the applicant. Reply received from the firm on 06.05.2023. Reference the letter as provided by applicant, committee decided to seek specific clarification from PESO in reference to their letter dated 21.04.2023 as to the nature of DGFT NOC sought by PESO.
227.	BETA HEALTH CARE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00001984A M23	29.12.2022	4 nos. HEAT PUMP (REGRIGERANT R-134a)	38247100	Comments received from MoEF&CC(O) vide OM dated 06.03.2023. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. DL issued on 19.04.2023. Final Reminder sent on 3.06.2023 & 18.06.2023. Committee decided to reject the applicant as no reply has been received from the applicant despite

					reminders.
228.	SHREE NAKODA REFRIGERATION HQRXIMLAPPLY00002585A M23	13.3.2023	5040 kgs. R32 REFRIGERANT GAS	29034200	Comments received from MoEF&CC (OC) vide OM dated 24.03.2023. The Committee decided clarification regarding the purpose of import. DL was issued on 17.04.2023.
229.	FITECH ENGINEERS PVT LTD HQRXIMLAPPLY00002566A M23	10.3.2023	40000 kgs. HFC227ea	29034600	Recommended by MoEF&CC (OC) vide OM dated 21.03.2023. Committee decided to again seek clarification whether the said imports are for 'Trading' purposes or for Actual Use. The firm vide letter dated 18.05.2023 informed that they are importing for trading and own consumption. Committee decided to seek details of quantities required for Actual use. DL issued on 23.06.2023. Committee decided to issue a final reminder to the applicant.
230.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00000011A M24	3.4.2023	100 GMS. 2-Chloro 1,1- difluoroethylene	29037900	Comment sought from MOEF (O) on 5.4.2023 MOEF&CC(OC) vide email dated 17.04.2023 has sought information from the firm. Committee decided to issue a reminder to the applicant.

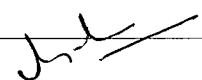


231.	AARTI PHARMALABS LIMITED HQRXIMLAPPLY00002541A M23	6.3.2023	200 kgs. BROMOFLUOROMETHANE	29037900	Recommended by MoEF&CC (OC) vide OM dated 19.04.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 19.04.2023.
232.	STALLION ENTERPRISES HQRXIMLAPPLY00000093A M24	13.4.2023	20010 KGS REFRIGERANT GAS R23 (TRIFLUOROMETHANE)	29034100	Comments sought from MOEF(O) on 17.4.2023 MOEF&CC(OC) vide email dated 29.05.2023 has sought information from the firm.
233.	CIPLA LIMITED HQRXIMLAPPLY00000353A M24	17.5.2023	80 KGS ZEPHEX 152A (HFC 152A)	29034300	Recommended by MoEF&CC (OC) vide OM dated 26.05.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 26.05.2023.
234.	GUPTA OXYGEN PRIVATE LIMITED HQRXIMLAPPLY00000379A M24	22.5.2023	1700 MTS 1,1,1,2 Tetrafluoroethane R-134a, Refrigerant Gas R-404a	29034500 & 38276100	Recommended for by MoEF&CC (OC) vide OM dated 26.05.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 26.05.2023.
235.	MARINE SOLUTIONS HQRXIMLAPPLY00000437A M24	25.5.2023	10000 KGS BROMOTRIFLUOROMETHANE	29037620	Comments sought from MOEF(O) on 29.5.2023 MOEF&CC(OC) vide OM dated 13.06.2023 has sought information from the firm.

236.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00000451A M24	29.5.2023	50000 KGS. (PENTAFLUOROETHANE, D IFLUOROMEHTANE, 1,1,1,2 - TETRAFLUOROETHANE) R-448A	38276500	Recommended by MoEF&CC (OC) vide OM dated 16.06.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 216.06.2023.
237.	PIRAMAL PHARMA LIMITED HQRXIMLAPPLY00000147A M24	17.4.2023	20000 KGS HEXAFLUOROISOPROPANOL (HFIP)	29034600	Comments sought from MOEF(O) on 30.5.2023 MOEF&CC(OC) vide email dated 28.06.2023 has sought information from the firm.
238.	MIHAMA INDIA PRIVATE LIMITED HQRXIMLAPPLY00000618A M24	12.6.2023	400 MTS Opteon YF (HFO-1234yf) 2.3.3.3 Tetrafluoropropene etc.	29035100, 38276800, 38279000, 38276900, 38276500, 38276300	Comments received from MoEF&CC(OC) vide OM dated 28.06.2023. The committee decided to seek Licence to Fill and Licence to Store from PESO from the firm for the gases applied.
239.	NAVIN FLUORINE INTERNATIONAL LIMITED HQRXIMLAPPLY00000786A M24	1.6.2023	21.8 MTS Pentafluoro ethyl iodide (PFEI)	29037800	Comments sought from MOEF&CC(O) on 16.6.2023 MoEF&CC vide OM dated 28.06.2023 has sought clarification from the firm.
240.	NAVIN FLUORINE INTERNATIONAL LIMITED HQRXIMLAPPLY00000407A M24	23.5.2023	1500 MTS 1,1,1,3,3 - Pentafluoropropane (HFC-245FA)	29034700	Recommended by MoEF&CC(O) vide OM dated 26.05.2023 The committee decided to approve the case subject to the conditions mentioned in the



					MoEF&CC(OC) OM dated 26.05.2023.
Part 19	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
241.	Gujarat Fluorochemicals Limited HQRXIMLAPPLY00000585A M23	17-06-2022	25.000 KGA Chemical-1,4-Diiodooctafluorobutane	29037800	MoEF&CC(OC) vide OM dated 18.07.2022 has informed that they are not concerned with the matter. Comments sought from D/o C&PC. DL issued on 22.03.2023 on 06.09.2022. D/o C&PC informed the committee that the case is under examination with them.
242.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY00002225A M23	1.2.2023	2.5 kgs. Tert-Butanol-d10 and Sulfuric Acid-d2	28459090	Comments sought from C&PC on 1.2.2023 The committee decided to send reminder to Chemical Division in D/o C&PC Comments sought from Dept. of Atomic Energy 15.03.2023. Committee decided to send a reminder to DAE.
243.	SRI BALAJI POLYMER HQRXIMLAPPLY00002466A M23	28.2.2023	2520000 kgs. REUSED FISHING NET	63109090	The committee decided to seek comments from D/o C&PC. Committee decided to reject the application as per discussion with the member from C&PC.



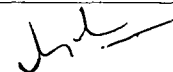
244.	Encorra Polymers HQRXIMLAPPLY00000057A M24	09.4.2023	25MTS Natural LDPE Film Scrap	39151000	Comments sought from C&PC on 10.4.2023.D/o C&PC vide email dated 11.05.2023 has sought comments from MoEF&CC. Committee decided to seek comments from MoEF&CC directly. Committee decided to reject the application as per discussion with the member from C&PC.
245.	MAHARASHTRA ALDEHYDES AND CHEMICALS LTD HQRXIMLAPPLY00002749A M23	30.3.2023	4200 MT LIQUID CHEMICAL	22072000	Recommended for 3460 MT by D/o C&PC vide OM dated 08.06.2023. The committee decided to approve the case for 3460 MT subject to the conditions mentioned in the D/o C&PC vide OM dated 08.06.2023
246.	DMI DRAEXLMAIER MANUFACTURING INDIA PRIVATE LIMITED HQRXIMLAPPLY00002561A M23	31.3.2023	100 PCS. USED Packaging Bags	63053900	Comments sought from C&PC on 6.4.2023. D/o C&PC vide email dated 11.05.2023 informed that the subject matter related to import of man-made textile materials: Other, which is not dealt under DC&PC. Committee decided to refer the application to M/o Textiles for comments.Comments sought from M/o Textiles on 23.06.2023. Committee decided to seek clarification form the applicant on the specific end use of

					the given items.
247.	V.S.M.AQUA PORT HQRXIMLAPPLY00001682A M23	28.11.20 22	500 MT Industrial Solvent	38140010	Comments sought from M/o P&NG on 11.01.2023. M/o P&NG vide email dated 27.03.2023 has suggested to seek comments from D/o C&PC. Comments sought from D/o C&PC on 05.04.2023. D/o C&PC vide email dated 26.04.2023 has sought specific inputs from the firm. D/o C&PC has informed that they are not concerned with the given item. Committee decided to examine the application on file.
248.	LABDHI PETROCHEM HQRXIMLAPPLY00002357A M23	17.2.202 3	10000 MT WHITE SPIRIT / LOW AROMATIC WHITE SPIRIT, ITC HS CODES 27101290 & 27101219 and Other	32129010	Comments sought from P&NG on 20.02.2023. M/o P&NG informed the committee that the case is under examination with them. M/o P&NG vide Email dated 22.05.2023 has informed that they are not concerned with the matter. Committee decided to refer the matter to D/o C&PC for comments. Comments sought from C&PC on 23.06.2023. D/o C&PC has informed that they are not concerned with the given item. Committee decided to examine the application on file.
249.	ACCORDD ORGANICS		60000 MTS	22072000	Comments sought from C&PC on 27.4.2023.

	PRIVATE LIMITED HQRXIMLAPPLY00002355A M23	18.04.20 23.	DENATURED ETHYL ALCOHOL (ETHANOL)		D/o C&PC vide email dated 15.05.2023 has sought information from the firm. D/o C&PC vide email dated 14.06.2023 has sought information from the firm. DL issued on 16.06.2023.
250.	PON PURE CHEMICAL INDIA PRIVATE LIMITED HQRXIMLAPPLY00000352A M24	17.5.202 3	4000 MTS Denatured Ethyl Alcohol	22072000	Comments sought from C&PC on 18.5.2023 D/o C&PC vide email dated 19.05.2023 has sought information from the firm.
251.	INDUSTRIAL SOLVENTS AND CHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00000367A M24	18.5.202 3	12000 MTS Denatured Ethyl Alcohol	22072000	Recommendation for 10630MT by D/o C&PC vide OM dated 30.05.2023. The committee decided to approve the case for 10603 MT subject to the conditions mentioned in the D/o C&PC vide OM dated 30.05.2023
252.	DMCC SPECIALITY CHEMICALS LIMITED HQRXIMLAPPLY00000423A M24	25.5.202 3	3000 MTS DENATURED ETHANOL (ETHYL ALCOHOL)	22072000	Comments sought from C&PC on 26.5.2023 . D/o C&PC vide email dated 14.06.2023 has sought information from the firm. DL issued on 16.06.2023.
253.	JUBILANT INGREVIA LIMITED HQRXIMLAPPLY00000444A M24	26.5.202 3	200000 MTS Denatured Ethyl Alcohol	22072000	Recommended for 91270MT by C&PC vide OM dated 20.06.2023. The committee decided to approve the case for 91270 MT subject to the conditions mentioned in the D/o C&PC vide OM dated



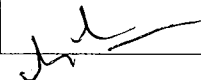
					20.06.2023
Part 20	MoEF&CC (HSMD)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
254.	BRADKEN INDIA PRIVATE LIMITED HQRXIMLAPPLY00000411A M24	25.5.2023	7802 MTS MOLYBDENUM WASTE AND SCRAP	81029700	Comments sought from MOEF (HSMD) on 25.5.2023. The committee decided to seek comments from M/o Steel.
255.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY00000416A M24	25.5.2023	30 KGS Titanium power for Scientific research and development HS CODE 8108 20 00 for Electrolysers	81082000	Comments sought from MOEF (HSMD) on 26.5.2023
Part 21	MoEF&CC (HSMD) & DPIIT				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
256.	Indo-Mim Private Limited HQRXIMLAPPLY00000998A M23	16.8.22	3000 Kgs F75 Scrap Material.	81053000	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Comments sought from DPIIT on 17.08.2022.DPIIT vide OM dated 14.12.2022 & 20.12.2022 informed that they are not



					concerned in the matter. The committee decided to refer the case of M/o H&FW. Comments sought from M/oH&FW on 03.01.2023. The committee decided to send reminder to M/oH&FW. Reminder sent on 21.03.2023. The committee decided to send reminder to M/oH&FW. Reminder sent to the M/oH&FW on 17.05.2023. The committee decided to send reminder to M/oH&FW. Reminder sent to the M/oH&FW on 23.06.2023.
257.	SHUBHAM SALES CO. HQRXIMLAPPLY00001442A M23	21.10.20 22	12000 MT ALUMINIUM CATHODES RESIDUES & CARBON RESIDUE	76020090	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Comment sought from DPIIT on 27.10.2022. DPIIT vide OM dated 24.11.2022 has sought some information/documents from the firm. Letter issued on 08.12.2022. Further Reminder sent on 21.02.2023 & 08.03.2023. Final Reminder sent on 23.03.2023, 07.04.2023, 22.04.2023 & 7.05.2023. The committee decided to send a final reminder to the firm. Final reminder sent on 06.06.2023 & 21.06.2023. The committee decided to close the case due

					to no reply from the firm.
258.	PONDY OXIDES AND CHEMICALS LIMITED HQRXIMLAPPLY00001580A M23	15.11.20 22	3000 MT Lead Battery Scrap as per ISRI 'Rains' / Lead Battery Plates as per ISRI 'Rails'	85499100	Recommended by MoEF&CC(HSMD) vide letter dated 14.03.2022 Recommended by DPIIT vide OM dated 22.05.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF & CC(HSMD) letter dated 14.03.2022 and DPIIT OM dated 22.05.2023
259.	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001886A M23	19.12.20 22	10000 MT Lead acid battery scrap as isri code rains	85491100	Recommended by MoEF&CC(HSMD) vide letter dated 14.11.2022. Recommended for 7373 MT by DPIIT vide OM dated 28.06.2023 The committee decided to approve the case for 7373 MT subject to the conditions mentioned in the MoEF&CC (HSMD) letter dated 14.11.2022 and DPIIT OM dated 28.06.2023
260.	HABIB TRADING COMPANY HQRXIMLAPPLY00002059A M23	10.1.202 3	500 MT DRAINED LEAD ACID BATTERY SCRAPS	85491100	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Letter issued to the firm on 01.02.2023. Comments sought from DPIIT on 11.01.2023. DPIIT informed the committee that case is under examination with them. The committee decided to send reminder to the DPIIT. Reminder sent on 17.04.2023. The committee decided to send reminder to the DPIIT. Reminder sent to DPIIT on

					17.05.2023, 1.06.2023 & 16.06.2023.
261.	TANMAY RECYCLING PRIVATE LIMITED HQRXIMLAPPLY00002433A M23	25.2.2023	1500 MT Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).	40040000	Comments sought from MOEF (HSMD) on 27.2.2023 Comments sought from DPIIT on 27.2.2023. DPIIT vide OM dated 01.03.2023 has sought information from the firm. DL issued to the firm vide email dated 17.03.2023. The committee decided to send reminder to the firm. Reminder sent on 17.03.2023. The committee decided to send reminder to the firm. Reminder sent on 17.04.2023 & 17.05.2023.
262.	D.V. RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00002602A M23	14.3.2023	1500 MT Unvulcanised Rubber Scrap (Rubber Compound Scrap in Lumps/Sheets/Press Baled/ Shredded/ Rolls.)	40040000	Comments sought from MOEF(HSMD) on 15.3.2023 Comments sought from DPIIT on 15.3.2023 DPIIT vide OM dated 22.03.2023 has sought some information from the firm. The committee decided to reject the application pending further examination of the end use of the given earlier imports.
263.	M J RUBBERS AND RECLAIMS HQRXIMLAPPLY00002632A M23	17.3.2023	2000 MT Used Rubber Tyre Scrap Truck, bus & other Radial Tyre either in Multiple cut or in Pressed & Baled Form	40040000	Recommended by MOEF(HSMD) vide OM dated 12.04.2023 Comments sought from DPIIT on 17.3.2023. DPIIT vide OM dated 24.03.2023 has sought information from the firm. Reply received from the firm has been

					forwarded to DPIIT on 24.04.2023 & reminder sent to the DPIIT on 21.06.2023.
264.	GAYATHRI RUBBER CORPORATION HQRXIMLAPPLY00002642A M23	17.3.2023	1500 MT Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled I Shredded)	40040000	Comments sought from MOEF(HSMD) On 20.3.2023 Comments sought from DPIIT on 20.3.2023 DPIIT vide OM dated 24.03.2023 has sought information from the firm. DL issued on 28.03.2023. The committee decided to send reminder to the firm. Reminder sent on 27.04.2023 & 12.05.2023. Reply received from the firm and sent to the DPIIT on 21.06.2023.
265.	VICHOOR BITUCHEMICALS HQRXIMLAPPLY00002735A M23	29.3.2023	500 MT. Solid	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 05.01.2023 Comments sought from DPIIT on 03.04.2023 DPIIT vide OM dated 11.04.2023 has sought information from the firm. DL issued to the firm vide email dated 19.04.2023. The committee decided to send reminder to the firm. Reminder sent on 17.05.2023. Reply received from the firm and sent to the DPIIT on 21.06.2023
266.	Grass Industries HQRXIMLAPPLY00002742A	28.3.2023	1560 mts. Used Rubber Tyres Scrap	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 27.03.2023 

	M23		/Tubes Scrap (Multiple Cuts / Press Baled / Shredded).		Comments sought from DPIIT On 03.4.2023. DPIIT vide OM dated 11.04.2023 has sought information from the firm. DL issued to the firm vide email dated 19.04.2023. The committee decided to send reminder to the firm. Reminder sent on 17.05.2023.
267.	VELLIS RUBBER INDUSTRIES HQRXIMLAPPLY00000055A M24	08.4.2023	15000MTS Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended for 10000 MT by MOEF(HSMD) vide OM dated 13.04.2023 Recommended for 10000MT by DPIIT vide OM dated 2.06.2023 The committee decided to approve the case for 10,000 MT subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 13.04.2023 and DPIIT OM dated 02.06.2023.
268.	G.S. METALS HQRXIMLAPPLY00000040A M24	06.04.2023	1000 MTS. RADIO; RACKS; ROPES; RAILS; RENTS; RAKES; RELAY.	85481010,	Recommended by MOEF(HSMD) vide OM dated 17.03.2023 Comment sought from DPIIT on 10.4.2023 The committee decided to send reminder to DPIIT. DPIIT vide OM dated 15.05.2023 has sought information from the firm. DL issued on

					17.05.2023. Reply received from the firm has been forwarded to DPIIT on 26.06.2023
269.	SREE SAI RUBBER WORKS HQRXIMLAPPLY00000064A M24	8.4.2023	10000MTS. Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Comments sought from MoEF& CC on 12.04.2023. MOEF & DPIIT-12.4.2023 DPIIT vide OM dated 17.04.2023 has sought information from the firm. DL issued on 21.04.2023. Reply received from the firm and sent to the DPIIT on 01.05.2023.
270.	S P RUBBERS HQRXIMLAPPLY00000065A M24	8.4.2023	5000MTS. Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled I Shredded)	40040000	Comments sought from MoEF& CC on 17.05.2023. Comments sought from DPIIT on 12.4.2023 DPIIT vide OM dated 18.04.2023 has sought information from the firm. DL issued on 21.04.2023. Reply received from the firm and sent to the DPIIT on 21.06.2023.
271.	SHABBIR AND SONS ECO EXIM PRIVATE LIMITED HQRXIMLAPPLY00000081A M24	14.4.2023	10000 MTS Used Rubber tyre (Multiplecuts/Shredded/Press baled)	40040000	Recommended by MoEF&CC vide OM dated 13.04.2023. Comments sought from DPIIT on 17.4.2023 DPIIT vide OM dated 19.04.2023 has sought information from the firm. DL issued on 20.04.2023. Reply received from the firm and sent to the DPIIT on 26.04.2023

272.	OYSTER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00000082A M24	14.4.2023	80000MTS Used Rubber Tyre Scrap Truck,bus&otherRaialTyre either in Multiple cut or in Pressed& Baled Form	40040000	Recommended for 77200MT by MoEF (HSMD) vide OM dated 25.04.2023 Recommended for 19343MT by DPIIT vide OM dated 28.06.2023. The committee decided to approve the case for 19,343 MT subject to the conditions mentioned in the MoEF & CC(HSMD) letter dated 25.04.2023 and DPIIT OM dated 28.06.2023
273.	SOHANLAL SHANTILAL JAIN HQRXIMLAPPLY00000132A M24	19.4.2023	1915 MTS Old&usedtyres scrap, rubberised friction cord scrap, green tyre scrap, rejected/scrap conveyor belt	40040000	Recommended by MoEF&CC vide OM dated 11.04.2023. Comments sought from DPIIT on 25.4.2023 DPIIT vide OM dated 28.04.2023 has sought information from the firm. DL issued on 02.05.2023.Reply received and sent to the DPIIT on 18.05.2023. DPIIT vide OM dated 8.06.2023 has sought information from the firm. DL issued on 09.06.2023. Reply received and sent to the DPIIT on 16.06.2023.
274.	EPS INTERNATIONAL HQRXIMLAPPLY00000139A M24	20.4.2023	3780 MTS OLD & USED TYRE SCRAP (MULTIPLE CUT / SHREDDED / PRESS BALED /BRIQUETED	40040000	Recommended by MoEF&CC vide OM dated 13.4.2023 Comments sought from DPIIT on 21.4.2023 DPIIT vide OM dated 25.04.2023 has sought information from the firm. DL issued on 25.04.2023. Reply received and sent to the

					DPIIT on 02.05.2023.
275.	OCEAN RUBBER INDUSTRIES HQRXIMLAPPLY00000197A M24	27.4.2023	17520 MTS OLD & USED RUBBER TYRE SCRAP (MULTIPLECUT/SHRE DDED/PRESS ED BALED/BRIQUETED)	40040000	Recommended by MoEF&CC vide OM dated 25.04.2023. Comments sought from DPIIT on 28.4.2023 DPIIT vide email dated 01.05.2023 has sought some information from the firm.. DL issued on 01.05.2023. Reply received from the firm and sent to the DPIIT on 01.05.2023.
276.	DASHMESH RUBBER PRODUCTS HQRXIMLAPPLY00000199A M24	26.4.2023	74400 MTs OLD USED RUBBER TYRE (MULTIPLE/SHREDDE D/BALED PRESS)	40040000	Recommended by MoEF&CC vide OM dated 25.04.2023. Recommended for 38708MT by DPIIT vide OM dated 28.06.2023. The committee decided to approve the case for 38,708 MT subject to the conditions mentioned in the MoEF & CC(HSMD) letter dated 25.04.2023 and DPIIT OM dated 28.06.2023
277.	NINE CORPORATION HQRXIMLAPPLY00000291A M24	5.5.2023	30000 MTS Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).	40040000	Recommended by MOEF& CC vide OM dated 25.04.2023 Comments sought from DPIIT on 10.5.2023. DPIIT vide OM dated 12.05.2023 has sought information from the firm. DL issued on 12.05.2023
278.	SITHER METAL INDUSTRY	10.5.202	3425 MTS	85491100	Recommended by MOEF& CC vide OM dated

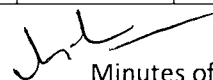
	HQRXIMLAPPLY00000297A M24	3	Lead Scrap (ISRI Code: RAINS) (A 1160)		11.04.2023 Recommended for 3106 MT by DPIIT vide OM dated 20.06.2023. The committee decided to approve the case for 3,106 MT subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 11.04.2023 and DPIIT OM dated 20.06.2023
279.	M M ENTERPRISES HQRXIMLAPPLY00000300A M24	10.5.202 3	54 MTS LEAD BATTERY PLATES (RAILS)	78020090	Recommended by MOEF& CC vide OM dated 15.03.2023 Comments sought from DPIIT on 11.5.2023. DPIIT vide OM dated 12.05.2023 has sought information from the firm. DL issued on 12.05.2023. Reply received from the firm and sent to the DPIIT on 16.05.2023. DPIIT has sought information from the firm. DL issued on 20.06.2023. Reply received from the firm and sent to the DPIIT on 22.06.2023.
280.	SMP RUBBER MILL HQRXIMLAPPLY00000308A M24	11.5.202 3	670 MTS Used multiple cut tyre / Balled tyre	40040000	Recommended by MOEF& CC vide OM dated 14.02.2023 Comments sought from DPIIT on 11.5.2023. DPIIT vide OM dated 15.05.2023 has sought information from the firm. DL issued on 16.05.2023. Reply received from the firm and sent to the DPIIT on 17.05.2023. DPIIT vide OM dated 22.05.2023 has sought information from the firm. DL issued on 22.05.2023. Reply received from the firm and sent to the

					DPIIT on 20.06.2023.
281.	JAIN RESOURCE RECYCLING PRIVATE LIMITED HQRXIMLAPPLY00000203A M24	28.4.2023	10000000 KGS Lead Battery Waste as per ISRI Code word "Rains", Lead Battery Waste as per ISRI Code word "Rails"	85491100	Comments received from MoEF&CC vide OM dated 31.08.2022 Comments received from DPIIT vide OM dated 2.06.2023. Committee decided to seek clarification from DPIIT on the MoEF&CCNOC as referred in their letter.
282.	PRASANNA RUBBER INDIA HQRXIMLAPPLY00000090A M24	04.04.2023	15000 MT Used Rubber Tyre Scrap Truck,bus&other Radial Tyre either in Multiple cut or in Pressed &Baled Form	40040000	Recommended for 12,820 MT by MOEF& CC vide OM dated 25.04.2023 Recommended for 3,315MT by DPIIT vide OM dated 28.06.2023. The committee decided to approve the case for 3315 MT subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 25.04.2023 and DPIIT OM dated 28.06.2023
283.	SOLVEX RENEWABLES AND GREEN ENERGY PRIVATE LIMITED HQRXIMLAPPLY00000435A M24	27.5.2023	5000 MTS Used Rubber Tyre Scrap Truck,bus&other Radial Tyre either in Multiple cut or in Pressed& Baled Form	40040000	Comments sought from MOEF& CC on 29.5.2023 Comments sought from DPIIT on 29.5.2023 DPIIT vide OM dated 02.06.2023 has sought information from the firm. DL issued on 06.06.2023. Reply received from the firms and sent to the DPIIT on 23.06.2023.



284.	K G METALLOYS HQRXIMLAPPLY00000434A M24	27.5.2023	4000 MTS Lead Scrap ISRI Code Rents Radio Rakes Relays Ropes Rails Racks and Rains 85481010,78020010,8549 1100	85491100	Recommended by MoEF&CC vide letter dated 07.06.2023
					Recommended for 3820 MT by DPIIT vide OM dated 19.06.2023. The committee decided to approve the case for 3820 MT subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 07.06.2023 and DPIIT OM dated 19.06.2023.
285.	SKB RUBBERTECH PRIVATE LIMITED HQRXIMLAPPLY00000431A M24	27.5.2023	1500 MTS Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded	40040000	Comments sought from MOEF& CC on 29.5.2023
					Comments sought from DPIIT on 29.5.2023 DPIIT vide OM dated 02.06.2023 has sought information from the firm. DL issued on 06.06.2023.
286.	A.P. RUBBER INDUSTRIES HQRXIMLAPPLY00000430A M24	27.5.2023	5000 MTS Used Rubber Tyre Scrap Truck,Bus&Other Radial Tyre either in Multiple Cut or in Pressed &Baled Form	40040000	Comments sought from MOEF& CC on 29.5.2023
					Comments sought from DPIIT on 29.5.2023 DPIIT vide OM dated 02.06.2023 has sought information from the firm. DL issued on 06.06.2023.
287.	AURICO RUBBER	27.5.2023	1500 MTS	40040000	Comments sought from MOEF& CC on

	INDUSTRIES HQRXIMLAPPLY00000447A M24	3	Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).		29.5.2023 Comments sought from DPIIT on 29.5.2023 DPIIT vide OM dated 02.06.2023 has sought information from the firm. DL issued on 06.06.2023.
288.	ASIA RUBBER PRODUCTS HQRXIMLAPPLY00000460A M24	30.5.2023	5690 MTS Used Rubber Tyre Scrap/ Tubes Scrap (Multiple- Cut/ Shredded/ Press Baled)	40040000	Comments sought from MOEF& CC on 31.5.2023 Comments sought from DPIIT on 31.5.2023 DPIIT vide OM dated 02.06.2023 has sought information from the firm. DL issued on 06.06.2023.
289.	LOHUM CLEANTECH PRIVATE LIMITED HQRXIMLAPPLY00000527A M24	26.5.2023	1400 MTS LITHIUM ION BATTERY SCRAP	85491400	Recommended by MOEF& CC vide OM 16.5.2023 Comments sought from DPIIT on 9.6.2023
290.	ALP OVERSEAS PRIVATE LIMITED HQRXIMLAPPLY00000386A M24	23.5.2023	1500 MTS WE HAVE TO IMPORT waste parings and scrap of rubber (other than hard rubber) and powders and granule	40040000	Recommended by MOEF& CC vide OM 19.5.2023 Comments sought from DPIIT on 23.5.2023 DPIIT vide OM dated 31.05.2023 has sought



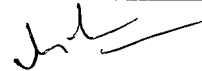
					information from the firm. DL issued on 16.06.2023. Reply received from the firm and sent to the DPIIT on 23.06.2023.
291.	THE LEAD FACTORY HQRXIMLAPPLY00000462A M24	31.5.2023	6817 MTS Lead Scrap RAILS RAKES	85491100	Recommended by MOEF& CC vide OM 24.5.2023 Recommended by DPIIT vide OM dated 12.06.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 24.05.2023 and DPIIT OM dated 12.06.2023
292.	JAIPREET INDUSTRIES LLP HQRXIMLAPPLY00000469A M24	1.6.2023	1500 MTS Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).	40040000	Recommended by MOEF& CC vide OM 26.5.2023 Comments sought from DPIIT on 1.6.2023
293.	A K RUBBER HQRXIMLAPPLY00000475A M24	1.6.2023	25050 MTS OLD USED RUBBER TYRE SCRAP (MULTIPLECUT/SHRE DDED/PRESS BALED)	40040000	Recommended by MOEF& CC vide OM 31.5.2023 Comments sought from DPIIT on 5.6.2023 DPIIT vide OM dated 08.06.2023 has sought information from the firm. DL issued on 09.06.2023.
294.	LESCA INTERNATIONAL	2.6.2023	1730 MTS	40040000	Recommended by MOEF& CC vide OM

	HQRXIMLAPPLY00000482A M24		Old and Used Rubber Tyres& tubes Scrap (multiple Cuts/ Press Baled/ Shredded)		24.5.2023 Comments sought from DPIIT on 5.6.2023
295.	ECOSIA INDUSTRIES LLP HQRXIMLAPPLY00000588A M24	12.6.2023	OLD & USED RUBBER TYRES SCRAP/TUBES SCRAP (PRESSED BALED/MULTIPLE CUTS/SHREDDED)	40040000	Recommended by MOEF& CC vide OM 09.06.2023 Comments sought from DPIIT on 13.6.2023 DPIIT vide OM dated 20.06.2023 has sought information from the firm. DL issued on 20.06.2023. Reply received from the firm and sent to the DPIIT on 21.06.2023.
296.	AARADHYA ECO GREEN INDUSTRIES LLP HQRXIMLAPPLY00000547A M24	10.6.2023	10000 MTS Waste, parings and scrap of rubber (other than hard rubber) and powders and granules obtained there from.	40040000	Recommended by MOEF& CC vide OM 09.06.2023 Comments sought from DPIIT on 13.6.2023 DPIIT vide OM dated 22.06.2023 has sought information from the firm. DL issued on 23.06.2023. Reply received from the firm and sent to the DPIIT on 26.06.2023.
297.	SNR RECLAMATIONS PRIVATE LIMITED HQRXIMLAPPLY00000560A M24	10.6.2023	10000 MTS Old/ Used Rubber Tyres Scrap / Butyl Tubes Scrap (Multiple Cuts/ Press Baled/ Shredded)	40040000	Recommended by MOEF& CC vide OM 14.02.2023 Comments sought from DPIIT on 13.6.2023
298.	WESTERN INDIA OIL	13.6.2023	15400 MTS	40040000	Recommended by MOEF& CC vide OM

	COMPANY HQRXIMLAPPLY00000642A M24	3	OLD/ USED RUBBER TYRE SCRAP IN PRESSED BALED/MU LTICUT/O NE CUT/SHRE DDED FORM		25.04.2023 Comments sought from DPIIT on 14.6.2023 DPIIT vide OM dated 20.06.2023 has sought information from the firm. DL issued on 20.06.2023. Reply received from the firm and sent to the DPIIT on 23.06.2023.
299.	POCL ENTERPRISES LIMITED HQRXIMLAPPLY00000696A M24	14.6.2023 3	7200 MTS Lead Scrap RAILS	85491100	Recommended by MOEF& CC vide OM 04.01.2023 Recommended by DPIIT vide OM 19.06.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 04.01.2023 and DPIIT OM dated 19.06.2023.
300.	GREEN RECYCLATER PRIVATE LIMITED HQRXIMLAPPLY00000785A M24	9.6.2023	6985 MTS SCRAP RUBBER TYRES/TUBES (PRESSED/BALED)	40040000	Recommended by MOEF& CC vide OM 09.06.2023 Comments sought from DPIIT on 16.6.2023 DPIIT vide OM dated 20.06.2023 has sought information from the firm. DL issued on 20.06.2023.
301.	PILOT INDUSTRIES LTD HQRXIMLAPPLY00000450A	18.5.2023 3	10000 MTS Lead Scrap Drained	85491100	Recommended by MOEF& CC vide OM 25.04.2023



	M24		Batteries (ISRI Code: RAINS)		Recommended by DPIIT vide OM dated 28.06.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 25.04.2023 and DPIIT OM dated 28.06.2023.
302.	3R RECYCLER HQRXIMLAPPLY00000509A M24	6.6.2023	100MTs Lithium-Ion Battery Scrap	85491900	Recommended by MOEF& CC vide OM 25.05.2023 Comments sought from DPIIT on 7.6.2023
Part 22	DPIIT				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
303.	Plansee India High Performance Materials Private Limited HQRXIMLAPPLY00001518A M23	4.11.2022	24.2 kgs. PALSIL-10 WIRE, 1.2 MM and CUSIL WIRE, 1.2 MM	71102900, 71069290	Comments sought from DPIIT on 07.11.2022 DPIIT informed the Committee that the case is under examination with them. Reply received from the firm sent to the DPIIT 15.03.2023. Reminder sent to DPIIT on 17.05.2023.
304.	BRIDGESTONE INDIA PRIVATE LIMITED HQRXIMLAPPLY00001701A M23	28.11.2022	40 nos. of used tyres	40122010, 40122020	Comments sought from DPIIT on 23.12.2022. Reminder sent to DPIIT on 17.03.2023. Application has been again forwarded to DPIIT on 24.03.2023. Reminder sent to the DPIIT on 24.04.2023.



305.	SAFE A&T TECHNOLOGY PRIVATE LIMITED HQRXIMLAPPLY00002142A M23	19.1.202 3	1.262 MT SILVER BRAZING ALLOY	71069290	Comments sought from DPIIT on 20.1.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 17.03.2023. The committee decided to send reminder to DPIIT. DPIIT vide OM dated 28.03.2023 has sought information from the firm. DL issued on 17.04.2023. Reminder sent on 17.05.2023. Committee decided to send a final reminder to the applicant. Reply received to the firm and sent to the DPIIT on 16.06.2023.
306.	GENERAL OPTICS (ASIA) LTD HQRXIMLAPPLY00002270A M23	8.2.2023	500 gms. Silver Granulate 99.99%	71069100	Recommended by DPIIT vide OM dated 14.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 14.06.2023.
307.	TRIUMPH INTERNATIONAL (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00002350A M23	17.2.202 3	9000 pcs. Office and Archive Shelving, double sided use [H=2.000mm(8x), 2.500mm(8x), 3.000 mm(10x)]	73089090	Comments sought from DPIIT on 20.2.2023 The committee decided to send reminder to DPIIT. Reminder sent on 17.04.2023. Reminder sent to the DPIIT on 17.05.2023
308.	C&S ELECTRIC LIMITED HQRXIMLAPPLY00002455A M23	27.2.202 3	120 kgs. SILVER BRAZE PASTE	71069290	Recommended for 114kgs. by DPIIT vide OM dated 21.06.2023. The committee decided to approve the case for 114 Kgs subject to the conditions

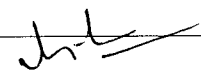
					mentioned in the DPIIT OM dated 14.06.2023.
309.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002550A M23	7.3.2023	85880 nos CUSIL PREFORM 75X45X.1; CUSIL PREFORM 35X5.5X.05; CUSIL PREFORM18X.08 etc.	71069290	Recommended by DPIIT vide OM dated 12.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 12.04.2023.
310.	P/M TOOLS & ABRASIVES HQRXIMLAPPLY00002565A M23	10.3.2023	100 kgs. Brazing/Silver Brazing Alloys in the form of foil or sheet of different thickness/sizes and Brazing/Silver Brazing Alloys in the form of Powder	71069210, 71061000	Comments sought from DPIIT on 13.3.2023 The committee decided to send a reminder to DPIIT. Reminder sent on 17.04.2023 .Reminder sent to the DPIIT on 17.05.2023
311.	ECOSIBLE RECYCLERS PRIVATE LIMITED HQRXIMLAPPLY00002464A M23	28.2.2023	59 kgs Waste and scrap Predominantly Aluminium and Copper	26209900	Comment sought from DPIIT on 03.04.2023. DPIIT vide email dated 02.06.2023 has inform that they are not concerned.
312.	ALPHA RUBBERS HQRXIMLAPPLY00000012A M24	3.4.2023	120 MTS. 30*30 mm rubber chips	40040000	Comment sought from DPIIT on 5.4.2023 DPIIT vide OM dated 11.04.2023 has sought information from the firm. DL issued on 19.04.2023. Reply received from the firm and sent to the DPIIT on 23.06.2023.

313.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY00002122A M23	18.1.202 3	81949 nos. and 35.64 MT Sub-Assemblies of Fastening system for Track Linking Project Elastic Pad Zwp 387/155 60kN 2 hole; Sub- Assemblies of Fastening system for Track Linking Project Helical Spring Fe 28/38; Sub-Assemblies of Fastening system for Track Linking Project Intermediate Pad Zwp 432 2 hole; Sub-Assemblies of Fastening system for Track Linking Project Check Rail Base Shim 240 x 240 x 3mm etc.	40082190, 73182100, 39219099, 73269099	Comments sought from MHI on 19.1.2023. MHI vide OM dated 30.01.2023 informed that the item does not pertain to MHI. DPIIT may be consulted. Comments sought from DPIIT on 14.02.2023. DPIIT vide OM dated 22.06.2023 has sought information from the firm. DL issued on 23.06.2023.
314.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00000122A M24	18.4.201 5	20151 GMS RAZING WIRE AG68/CU27/PD5, CUSIL AG/CU 72/28	71081300	Comments sought from DPIIT on 20.4.2023. DPIIT vide OM dated 25.04.2023 has sought information from the firm. DL issued on 24.05.2023. Reply received from the firm and sent to the DPIIT on 16.06.2023.
315.	MICHY RUBBERS HQRXIMLAPPLY00000133A M24	19.4.202 3	7500 MTS RUBBER CRUMB/GRANULES HAVING MESH SIZE	40040000	Comments sought from DPIIT on 20.4.2023. DPIIT vide OM dated 28.04.2023 has sought information from the firm. DL issued on 02.05.2023. Reply received from the firm

			FINER THEN 10 MESH & DEVOID OF IRON/STEEL & MOST OF THE FIBER		and sent to the DPIIT on 16.06.2023.
316.	MCLEO BEADS AND HANDICRAFT PRIVATE LIMITED HQRXIMLAPPLY00000138A M24	19.4.202 3	30 KGS silver tubes	71069210	Comments sought from DPIIT on 25.4.2023.
317.	NTT COMMUNICATIONS INDIA NETWORK SERVICES PRIVATE LIMITED HQRXIMLAPPLY00000076A M24	13.4.202 3	2 NOS. 20 FT - Container No: XXXX640642/6 (Empty) -Old & Used , 20 FT - Container No: XXXX060127/8 (Empty) -old & used20	86090000	Comments sought from DPIIT on 13.4.2023.DPIIT vide email dated 25.04.2023 has informed that they are not concerned. The committee decided to examine the case on file.
318.	CG POWER AND INDUSTRIAL SOLUTIONS LIMITED HQRXIMLAPPLY00000148A M24	21.4.202 3	3000 nos GOLD CGOLD-COPPER ALLOY: 50AU-50CU RING DRW 46-221127- P17 3000OPPER ALLOY - 50AU-50CU RING DRW 46-221127-P1	71081300	Recommended for 500 Nos. by DPIIT vide OM dated 12.06.2023. The committee decided to approve the case for 500 Nos. subject to the conditions mentioned in the DPIIT OM dated 12.06.2023.



319.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00000311A M24	11.5.2023	5426.11 GMS BRAZING ALLOY NICUSIL 0.5%28%7 1.5% ? 2MM etc.	71069290	Comments sought from DPIIT on 11.5.2023 DPIIT vide OM dated 13.06.2023 has sought information from the firm. DL issued on 16.06.2023. Reply received from the firm and sent to the DPIIT on 26.06.2023. Committee decided to examination the case on file as per SOP from MieTY.
320.	NATARAJ SHARMA HQRXIMLAPPLY00000334A M24	15.5.2023	63 NOS (1938) ZENITH 12S245 RADIO (OLD USED FOR ART INSTALLATION BY ARTIST NATARAJ SHARMA) etc.	85272100	Comments sought from DPIIT on 15.5.2023. DPIIT vide OM dated 23.05.2023 has inform that they are not concerned regarding this matter. The committee decided to examine the case on file.
321.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00000336A M24	15.5.2023	530 MTR GOLD WIRE 0.7 MIL DIA, GOLD WIRE 1 MIL	71081300	Comments sought from DPIIT on 16.5.2023. DPIIT vide OM dated 02.06.2023 has sought information from the firm. Committee decided to examination the case on file as per SOP from MieTY.
322.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00000357A M24	18.5.2023	3415.22 NOS. CUSIL PREFORM ?98 x ?82 x 0.10 THK	71069290	Comments sought from DPIIT on 18.5.2023. DPIIT vide OM dated 13.06.2023 has sought information from the firm. DL issued on 16.06.2023. Reply received from the firm and sent to the DPIIT on 28.06.2023.



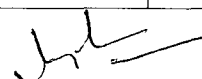
					Committee decided to examination the case on file as per SOP from MieTY.
323.	KUNSHAN Q TECH MICROELECTRONICS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00000376A M24	20.5.2023	550000 MTR Gold Bonding Wire, 8 micrometers (in wire form, with 99.9% Gold Purity)	71081300	Comments sought from DPIIT on 22.5.2023. DPIIT vide OM dated 08.06.2023 has sought information from the firm. DL issued on 09.06.2023. Reply received from the firm and sent to the DPIIT on 26.06.2023.
324.	FORCE MOTORS LIMITED HQRXIMLAPPLY00000368A M24	17.5.2023	90 KGS BRAZING ALLOY	71069290	Comments sought from DPIIT on 22.5.2023. DPIIT vide OM dated 30.05.2023 has sought information from the firm. DL issued on 16.06.2023.
325.	CEAT LIMITED HQRXIMLAPPLY00000301A M24	22.5.2023	3 NOS Used Pneumatic Tyres for buses, lorries & earth moving equipment 315/80 R22.5 156/150L CEAT Winnile S	40122010	Comments sought from DPIIT on 22.5.2023
326.	SHIVALIK ENGINEERED PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00000387A M24	23.5.2023	3400 KGS Silver Strips, Silver Alloy Wire & Silver Alloy Strip	71069290	Recommended by DPIIT vide OM dated 28.06.2023. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 28.06.2023
Part 23	Department of Health & Family Welfare				

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
327.	JAN VIKAS SAMITI HQRXIMLAPPLY00001552A M23	11.11.2022	100 nos. Refurbished Wheelchairs For Children With Disability And Airpump For Wheelchairs	87131090, 84131110	Comments sought from DPIIT on 11.11.2022 DPIIT vide OM dated 21.12.2022 informed that they are not concerned. Comments sought from Health & Family Welfare on 13.03.2023.
328.	JAN VIKAS SAMITI HQRXIMLAPPLY00001981A M23	30.12.2022	100 nos. REFURBISHED WHEELCHAIRS FOR CHILDREN WITH DISABILITY and Airpump for Wheelchairs	87131090, 84131110	Comments sought from DPIIT on 30.12.2022. The committee decided to refer the case to Ministry of Health and Family Welfare. Comments sought from Health & Family Welfare on 13.03.2023.
329.	SOCIAL WORK AND RESEARCH CENTRE HQRXIMLAPPLY00002291A M23	10.2.2023	13505 nos. USED AND REFURBISHED EYEGLASSES	90049090	Comments sought from Health & Family Welfare on 14.02.2023
Part 24	Miscellaneous				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
330.	RAYYAN METAL INDUSTRIES HQRXIMLAPPLY00001202A	15.9.2022	400 MT Aluminum dross	26204010	Comments sought from SPCB on 16.09.2022. Reminder sent on 03.11.2022. Committee decided to send a final reminder to SPCB. DL issued on 16.06.2023.

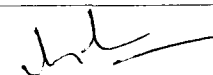
	M23				
331.	DYNAMIC METALS & ALLOYS LLP HQRXIMLAPPLY00001875A M23	17.12.20 22	2000 MT Aluminium Dross with 40% to 50% impurities Generated from primary Aluminium	26204010	Comments received from Gujarat Pollution Control Board on 06.06.2023. The committee decided to seek Hazardous Waste Pass Book indicating Aluminium Dross.
332.	Bhakti Industries HQRXIMLAPPLY00001969A M23	29.12.20 22	1800 MT ALUMINIUM DROSS	26204010	Committee decided to seek clarification on the processing capacity of the firm. DL issued on 14.03.2023. Committee decided to issue a final reminder to the firm. Sent the final reminder to the firm on 28.05.2023 & 12.06.2023.
333.	Rex Philip HQRXIMLAPPLY00001707A M23	01.12.22	3 Kgs of Unused postage stamps of India	49070010	Comments sought from D/o Post on 26.12.2022. Committee noted that the items are revenue stamps. The Committee decided to refer the matter to Dept. of Posts for comments. Letter sent on 20.04.2023.
334.	SAMMYS LUXURY FURNITURE(INDIA) PRIVATE LIMITED HQRXIMLAPPLY00002178A M23	16.1.202 3	12 SQM USED CARPET	57029990	Comments sought from Ministry of Textiles on 24.1.2023. Committee decided to send a reminder to MoT. DL issued on 16.06.2023.

335.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY00002617A M23	15.3.202 3	20 kgs. Tert-Butanol-d10 and Sulfuric Acid-d2	28459090	Comment sought from Dept. of Atomic Energy on 16.3.2023. Committee decided to send a reminder to DAE. DL issued on 16.06.2023.
336.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY00002687A M23	23.3.202 3	50 kgs. 1,2-Dichlorobenzene-d4 99%D, Benzen-d5- amine/Aniline-d5, 1,3- Dibromobenzene-d4 etc.	28459090	Comment sought from Dept. of Atomic Energy on 23.3.2023. Committee decided to send a reminder to DAE.
337.	BLD METAL AND ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00002672A M23	20.3.202 3	2000 MT ALUMINIUM DROSS	26204010	Comment sought from HARYANA SPCB on 21.3.2023
338.	KANTA SMELTERS PRIVATE LIMITED HQRXIMLAPPLY00000235A M24	3.5.2023	50,000 MTS ALUMINUM DROSS	26204010	Comments sought from Telangana State Pollution Control Board on 8.5.2023. Committee decided to call for prior consumption details for the item under consideration. DL issued on 16.06.2023.
339.	GOLF GARAGE HQRXIMLAPPLY00000335A	15.5.202 3	109 NOS. Golf Clubs meant for	95063900	Committee decided to reject the application for import for 'Trading' purposes.

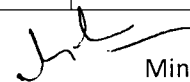
	M24		playing the sport of Golf		
340.	AUDO VISO PRIVATE LIMITED HQRXIMLAPPLY00000346A M24	16.5.2023	120 NOS 1. STIENER SIGHT T432/7.62 2. MRS - MICRO REFLEX SIGH	90131090	Application referred to DRDO for comments.
341.	HUGHES PRECISION MANUFACTURING PRIVATE LIMITED HQRXIMLAPPLY00000378A M24	22.5.2023	2 NOS. Stress Relieving Furnace 5.56x45mm and 7.62x51mm, Pickling Machine 5.56x45 and 7.62x51mm	84351000	Comments sought from MHA and DDP. Response is awaited.
342.	KBNM METALS PRIVATE LIMITED HQRXIMLAPPLY00000381A M24	22.5.2023	23805 KGS Mercury	28054000	Recommended by MoEF&CC vide OM dated 15.02.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC OM dated 15.02.2023 for supply to M/s Pinkto Chemicals / Ms Mercury rasayans / Macsen Fine Chem
343.	PURPLE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00000392A M24	23.5.2023	6900 KGS Mercury	28054000	Recommended by MoEF&CC vide OM dated 19.05.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC OM dated 19.05.2023 for supply



					to M/s Heni Drugs Pvt Ltd.
344.	ALTEN INDIA PRIVATE LIMITED HQRXIMLAPPLY00000467A M24	1.6.2023	1 NOS LENOVO THINKPAD T470S i7-7500U TS, S/No-PC-0SFLZ3, PC0S74CH-A024	84713010	Committee decided to examination the application on file.
345.	SIDDHARTH CASYAB HQRXIMLAPPLY00000496A M24	5.6.2023	8 GMS 2023 King Charles III One Guinea Gold Proof Coin (for personal use)	71129100	Committee decided to direct the applicant to provided NOC from RBI.
346.	URJITA ELECTRONICS PRIVATE LIMITED HQRXIMLAPPLY00000370A M24	19.5.2023	200 NOS Used I pads for authorised operation	84713090	Committee decided to seek clarification whether the said imports were for operations in SEZ area.
347.	NTT DATA INFORMATION PROCESSING SERVICESPRIVATE LIMITED HQRXIMLAPPLY00000501A M24	5.6.2023	305 NOS CISCO ONE ISR 4451 (4GE, 3NIM, 25M, 8G, FLASH, 4G DRAM, IP8) S/n. FGL223480S3, CISCO ONE ISR 4451 (4GE, 3NIM, 25M, 8G, FLASH, 4G DRAM, IP8) S/n. FGL224430PB etc.	85176990	Committee decided to examine the application on file as per the SOP from MeITY.



348.	Arjun Singh Kushwaha HQRXIMLAPPLY00000432A M24		1 NOS DJI Mini Pro 3	88069200	Committee decided to reject the application as import of UAVs for personal use is 'prohibited'.
349.	BAWA FISHMEAL & OIL CO HQRXIMLAPPLY00000397A M24	23.5.2023	466 MTS Crude Fish Oil (not fit for human consumption)	15042010	The committee approved the case on Ex-Post Facto basis.
350.	ELECTRONICS CORPORATION OF INDIA LIMITED HQRXIMLAPPLY00000479A M24	2.6.2023	3 NOS Semi Knock Down (SKD) Kits for Vehicle Mounted Jammer (20 - 6000 MHz) Model: EC-SVJEE-1100U	85255040	The committee approved the case on Ex-Post Facto basis.
351.	SRIJAN SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00000474A M24	2.6.2023	100000 NOS BIRD BANGERS / cartridges for scaring birds, BIRD WHISTLERS / cartridges for scaring birds	36049090	Recommended by DRDO vide OM dated 14.06.2023. Comments sought from DGCA on 6.6.2023 Recommended by PESO vide OM dated 20.06.2023.



352.	AEROARC PRIVATE LIMITED HQRXIMLAPPLY00000358A M24	18.5.2023	900 NOS. X2 RPAV multi band micro category drone	88062200	Comments received from Directorate General of Infantry vide email dated 23.5.2023. The committee decided to examine the case on file for the approval of competent authority.
353.	INDO-MIM PRIVATE LIMITED HQRXIMLAPPLY00000510A M24	7.6.2023	1500 KGS Titanium Powders for manufacturing parts by Metal injection Molding (MIM)	81082000	Recommended by MoEF&CC(HSMD) vide letter dated 05.04.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 05.04.2023.
354.	CHENAB IMPEX PRIVATE LIMITED HQRXIMLAPPLY00002519A M23	4.3.2023	10000 KGS ITALIAN RICE	10063090	The committee decided to examine the case on file for approval of the competent authority.
355.	BANGALORE REFINERY PRIVATE LIMITED HQRXIMLAPPLY00002223A M23	1.2.2023	3000 kgs. GOLD DORE BAR	71081200	The committee decided to seek utilization details of previous import authorization viz. custom debit sheet from the firm. DL issued on 14.03.2023. The firm replied stating that they have not utilized the previous licence. The committee decided to approve the case subject to submission of non-utilization certificate of previous licence, from Customs by the firm. Condition: No Preferential Duty benefits shall be available on imports. MFN duties shall be paid.

356.	HARSHINI MAPLE LEAFS HQRXIMLAPPLY00002570A M23	10.3.2023	10000 kgs. of Gold dore bars and 50000 kgs. of SILVER DORE BARS	71081200, 71069100	The firm has submitted following documents: i) BIS Licence dated 02.12.2022, valid upto 02.12.2024 ii) Customs Debit Sheet iii) Consent to Operate dated 27.06.2022, valid upto 31.3.2023 from Tamil Nadu Pollution Control Board. The committee decided to seek valid Consent to Operate from SPCB from the firm. Letter issued on 24.04.2023. The committee decided to send reminder to the firm.
357.	Mahraja Bullion HQRXIMLAPPLY00000255A M24	4.5.2023	30 MT Silver Dore and 12 MT of Gold Dore	71081200	The committee examined the documents submitted by the firm and decided to approve the case for 5 MT of Silver Dore bars, subject to physical verification of the refinery by the concerned RA. Condition: No Preferential Duty benefits shall be available on imports. MFN duties shall be paid.
358.	KENIT METALLURY PRIVATE LIMITED HQRXIMLAPPLY00000375A M24	20.5.2023	1 MTS GOLD (DORE) BARS having PURITY: UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to approve the case subject to physical verification of the refinery by the RA concerned. File should be examined at afresh once all documents are completed before issue of Licence. Condition: No Preferential Duty benefits shall be available on imports. MFN duties shall be paid.
359.	M D OVERSEAS PRIVATE	6.6.2023	30000 KGS	71081200	The Committee examined the documents submitted by the firm and decided to

	LIMITED HQRXIMLAPPLY00000508A M24		GOLD DORE BARS		Approve the case for import of 10 MT of Gold Dore Bars (upto 95% purity). Condition: No Preferential Duty benefits shall be available on imports. MFN duties shall be paid.
360.	SOVEREIGN METALS LIMITED HQRXIMLAPPLY00000580A M24	12.6.2023	10 MTS GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95% purity). Condition: No Preferential Duty benefits shall be available on imports. MFN duties shall be paid.
361.	MAHAVIR BULLION & REFINERY PRIVATE LIMITED HQRXIMLAPPLY00000869A M24	10.6.2023	20MTS SILVER DORE BARS (Not Exceeding 95% Purity)	71069100	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 20 MT of Silver Dore Bars (upto 95% purity). Condition: No Preferential Duty benefits shall be available on imports. MFN duties shall be paid.
362.	AUGMONT ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00000865A M24	15.6.2023	50MTS SILVER DORE BARS (Not Exceeding 95% Purity)	71069100	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 50 MT of Silver Dore Bars (upto 95% purity). Condition: No Preferential Duty benefits shall be available on imports. MFN duties shall be paid.



363.	AUGMONT ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00000784A M24	9.6.2023	01 MTS GOLD DORE BARS (UPTO 95 PERCENT PURITY)	71081200	The firm has submitted following documents (i) Consent to Operate dated 17.03.2023 valid upto 28.02.2026 from Maharashtra Pollution Control Board. (ii) NABL certificate dated 24.05.2023 valid upto 23.05.2025. The committee decided to approve the case subject to physical verification of the refinery by the RA concerned. Condition: No Preferential Duty benefits shall be available on imports. MFN duties shall be paid.
364.	AGNIS BULLION HOUSE LLP HQRXIMLAPPLY00001017A M24	26.6.2023	10 MTS GOLD (DORE) BARS OF PURITY - UPTO 95%	71081200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95% purity). Condition: No Preferential Duty benefits shall be available on imports. MFN duties shall be paid.

5. The meeting ended with a vote of thanks to the chair.

